



F. No.01-02/GA/2018-FSSAI

FOOD SAFETY AND STANDARDS AUTHORITY OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
3RD FLOOR, FDA BHAWAN, KOTLA ROAD,
NEW DELHI-110002.

Dated, the 25th Oct, 2018

TENDER NOTICE

INVITING BIDS FOR FOR CREATION OF FURNISHED OFFICE STRUCTURE WITH COMPLETE INTERIORS, SUPPLY OF FURNITURE & FIXTURES, AIRCONDITIONING SYSTEM AND OTHER MISC& CIVIL WORK AT TOP FLOOR, FRSL PREMISES, INDIRAPURAM, DISTT GHAZIABAD

Food Safety and Standards Authority of India (FSSAI) invites sealed Tenders from the reputed & experienced contractors for creation of bids in sealed cover for selection of an agency for construction/establishing additional floor area on top floor of FRSL existing building premises located at Indirapuram, Distt Ghaziabad (UP) using light weighted material (LGSF Structure) for approx. 700 sqm area and allied works as per details indicated in Part-II of this RFP.

02. The bids are to be submitted in two parts viz Technical and Commercial/Price Bid. Technical bid will contain EMD, an undertaking for acceptance of all terms and conditions, qualification document, cost of Tender Document and the Price Bid which will be as per the prescribed format i.e. Annexure-5 attached with this RFP. Please super-scribe the above mentioned Title, RFP number and date of opening of the Bids on the sealed cover to avoid the Bid being declared invalid.

03. Tender document (non-transferable) containing detailed specifications, terms & conditions can be obtained from GA Division, FSSAI, 3rd Floor, FDA Bhawan, Kotla Road, New Delhi on payment of cost of tender Rs.100/- (non-refundable) in the form of Demand Draft/Pay order drawn on any nationalized/scheduled commercial Bank in favour of *Senior Accounts Officer, FSSAI, New Delhi* or in cash. Alternatively, the tender document can be downloaded from FSSAI **website: www.fssai.gov.in** and or through **CPP Portal www.eprocure.gov.in/epublish/app** with the payment towards cost of the tender document and submission of bid as mentioned above.

04. The duly filled in Tender Document with relevant supporting documents may be submitted on or before **19 Nov 2018 by 1300hrs** and addressed to Assistant Director (GA), FSSAI, 3rd Floor, FDA Bhawan, Kotla Road, New Delhi 110002 along with Demand Draft/Pay Order for Rs.12,00,000/- (Rupees Twelve Lakhs Only) (Non-bearing interest) as Earnest Money Deposit (EMD). The Demand Draft/Pay order towards EMD should be made in favour of Senior Accounts Officer, FSSAI payable at Delhi/New Delhi.

05. **Address for communication:** AssttDir (GA), Food Safety and Standards Authority of India (FSSAI), 3rd Floor, FDA Bhawan, Kotla Road, New Delhi. -110002

Assistant Director (General Administration)
FOOD SAFETY AND STANDARDS AUTHORITY OF INDIA

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1. This RFP is divided into five Parts as follows:
 - (a) **Part I** – Contains General Information and Instructions for the Bidders about the RFP such as the time, place of submission and opening of tenders, Validity period of tenders, etc.
 - (b) **Part II** – Contains essential details of the works/services required, such as the Technical Specifications, Delivery Period, Mode of Delivery and Consignee details.
 - (c) **Part III** – Contains Standard Conditions of RFP.
 - (d) **Part IV** – Contains Special Conditions applicable to this RFP and which will also form part of the contract with the successful Bidder.
 - (e) **Part V** – Contains Evaluation Criteria and Format for Price Bids.
2. This RFP is being issued with no financial commitment and the FSSAI reserves the right to change or vary any part thereof at any stage. FSSAI also reserves the right to withdraw the RFP, should it become necessary or considered appropriate at any stage without assigning any reason there-for.

PART I – GENERAL INFORMATION

1. **Last Date and Time for Depositing the Bids.** 19th Nov, 2018 at 1300 hrs.

The sealed Bids, both Technical and Commercial should be deposited/reach by the due date and time. The responsibility to ensure this lies with the Bidder.

2. **Manner of Depositing the Bids.** Sealed Bids should be either dropped in the Tender Box earmarked for the purpose at 3rd Floor, FSSAI, FDA Bhavan, Kotla Road, New Delhi-110 002 or sent by post at the address given above so as to reach by the due date and time. Late tenders will not be considered. No responsibility will be taken for postal delay or non-delivery/ non-receipt of Bid documents.

3. **Time and Date for Opening of Bids.** Sealed Bids received by the due date / time will be opened at **1500 hrs on 19th Nov, 2018**. If due to any exigency, the due date for opening of the Bids is declared a closed holiday, the Bids will be opened on the next working day at the same time or on any other day/ time, as intimated by the FSSAI. **Location of the Tender Box:** 3rd Floor, FSSAI, FDA Bhavan, Kotla Road, New Delhi-110 002 as mentioned above.

4. **Place for Opening of Bids.** Bids will be opened in the Conference Room on 3rd Floor of FDA Bhavan in office premises of FSSAI, Kotla Road, New Delhi -110 002. The Bidders may depute their representatives, duly authorized in writing, to attend the opening of Bids on the due date and time. *Important commercial/technical clauses quoted by Bidders will be read out in the presence of the representatives of all the Bidders.* This event will not be postponed due to non-presence of bidder's representative due to any reason. Please note that only the Technical Bid would be opened on the time and date mentioned above. The schedule for opening of Commercial/Price Bid will be intimated after acceptance of the Technical Bid. Commercial/Price Bid of only those firms will be opened, whose Technical Bids are found compliant/suitable after Technical Evaluation is done.

5. **Submission of Bids.** Bids should be forwarded by Bidders under their original memo/letter pad, inter-alia, furnishing details like GST Regn. Number, PAN Number, ESI/PF Regn numbers, Bank address with NEFT Account details, etc and complete postal & e-mail address of their office. The following aspects are to be kept in mind by firms/companies while submitting their bids:-

(a) Bids against this RFP are required to be submitted, as stated above, under a two-bid system as per the technical requirements indicated in **Part –II of this RFP**. The technical bids are to be accompanied with requisite EMD and other related supporting documents. If tender fee is not paid, an amount of Rs.100/- as Tender Fee in the form of a Bank Draft/Pay Order/Banker's Cheque drawn in favour Sr. Accounts Officer, FSSAI payable at Delhi/New Delhi will have to be deposited.

(b) Bids are to be submitted in separate sealed covers/envelopes containing sealed technical and commercial bids. Bids are to be duly marked with the title as '**Technical Bid for Temp Construction on Top of FRSL Building**' or '**Commercial Bid for Temp Construction on Top of FRSL Building**'. The Master Cover in which the Technical and Commercial bids are to be enclosed needs to be labelled with the Title of RFP i.e '**Bid for Temp Construction on Top of FRSL Building Premises**'.

(c) Commercial bids of only the technically qualified bidders would be opened/considered and no representation or contention in this regard shall be entertained.

6. **Clarification of RFP.** Bidders may seek clarifications in writing regarding this RFP document within one week of issue of RFP. FSSAI shall respond in writing to any such request for clarifications and all such clarifications shall be posted on the official website of FSSAI i.e. www.fssai.gov.in. It is recommended that all bidders physically inspect the venue for the proposed work and services to get an accurate estimation of the requirements, prior to submission of their Bids.

7. **Pre-Bid Conference.** A pre bid meeting will be held on **02.11.2018 at 11 AM** in the office of Food Safety and Standards Authority of India at 3rd Floor, FDA Bhawan, Kotla Road, New Delhi - 110 002, to clarify issues and to answer queries on any matter pertaining to the bid that may be raised. The bidders willing to attend the pre-bid conference are requested to inform the FSSAI beforehand in writing or through email. They may also bring their queries in writing which could also be sent through email not later than two days before the scheduled date of pre-bid meeting. The bidders are requested to examine the Qualifying and Technical requirements of the Bid Documents so as to avoid any confusion/scope of not adhering to fulfilling the required conditions and submission of supportive documents along with the bid. In case bidders choose to offer or suggest with better features/specifications/design etc; and concept/material to be used the same shall be discussed by the bidders in the pre-bid meeting and bidders shall also clearly spell out the advantages and superiority of taking such deviations, if they considered it more appropriate and necessary for betterment of the proposed work. The documentary evidence for offering such suggestions with justification shall have

to be submitted to FSSAI during the pre-bid meeting. Based on FSSAI confirmation on these points, bidder will submit its offer and will not be allowed to take any further technical deviation at the time of submission of technical offer. Minutes of pre-bid conference/meeting, including the text of the queries raised and the responses/suggestions given, together with any responses prepared after the meeting, will be transmitted without delay to all purchasers of the bidding documents and/or published on fssai official website. Any changes which may become necessary as a result of pre-bid meeting may be made by the FSSAI exclusively through the issue of an addendum and not through the minutes of the pre bid meeting. **It may be noted that Non attendance at the pre bid meeting will not be a cause for disqualification of a bidder and is purely voluntary.** The maximum number of participants from an applicant, who chooses to attend the Pre-Bid Conference, shall not be more than two persons. The representatives attending the Pre-Bid Conference shall be in possession of an authority letter, duly signed by the authorised signatory of his/her Organisation.

8. During evaluation and comparison of bids, the FSSAI may, at its discretion, ask the bidder for a clarification on his bid. No post-bid clarification on the initiative of the bidder will be entertained.

9. Canvassing by the Bidder in any form, unsolicited letter and post-tender correction may invoke summary rejection with forfeiture of EMD. Conditional tenders will be rejected.

10. **Validity of Bids.** The Bids should remain valid for a period of **120 days** from the last date of submission of the Bids.

11. **Earnest Money Deposit.** Bidders are required to submit Earnest Money Deposit (EMD) for amount of **Rs.12,00,000/-** (Rupees Twelve Lakh Only) along with their bids. The EMD may be submitted in the form of an Account Payee Demand Draft, Fixed Deposit Receipt, Banker's Cheque from any of the public sector banks or a private sector bank authorized to conduct government business. EMD of the unsuccessful bidders will be returned to them at the earliest after expiry of the final bid validity and latest on or before the 30th day after the award of the contract. The EMD of the successful bidder would be returned, without any interest whatsoever, after the receipt of Performance Guarantee from them as provided in part-IV of this RFP. The EMD will be forfeited if the bidder withdraws or amends/impairs or derogates from the tender in any respect within the validity period of their tender.

12. **Rejection of Bids.** Canvassing by the Bidder in any form, unsolicited letter and post-tender correction may invoke summary rejection with forfeiture of EMD. Conditional tenders will be rejected. Bids not submitted as per prescribed format will also be rejected.

PART II – ESSENTIAL DETAILS OF ITEMS/SERVICES REQUIRED

Introduction. FSSAI, an autonomous body functioning under Min of Health & Family Welfare intends to create additional infrastructure on top floor of its FRSL Building premises located at Indirapuram, Distt Ghaziabd. with a view to have an additional office space urgently required due to the expansion of this Authority and shifting of its regional office. The construction would be temporary in nature and no RCC work for roofs/walls shall be allowed and therefore the material used for construction has to be light weighted viz LGSF steel blended with aluminum rust proof structure. However, the walls & roofs would be insulated properly with atleast 100mm thick glass wool or PUF material as per details specified in scope/description of work. It would be an air conditioned space with ultra-modern facilities at par with international standards of creating modern fully equipped office area. The necessary preventive measures of energy saving by way of using LED lights only and for provisioning of Solar Panels on roof tops with 35-40 degree slant towards south west so as to have the ready built space/infrastructure to set up solar panels and requisite wiring for the same. The total area available for construction is more than 700 sqm with further scope of recoument and the proposed structure will have only approx 700 sqm covered area which may be measured as per prevailing measurement of units to around 770 sqm or so, leaving the remaining area as open for keeping firefighting equipment/water dispenser pipes/valves etc. and outdoor air-conditioning unit. The detail for the requisite construction area is mentioned in RFP and the layout plan, overall design etc; is attached as Appendix-A to this RFP.

2. The construction material shall be light weighted. The Pillars would be rust free Steel Iron blended with aluminium based and the structure shall be reinforced by a framework of metal trusses architecturally designed.

3. The selected agency will ensure the load bearing capacity and stability of the proposed structure together with its installations and furniture and fixtures and all electrical/electronic equipment, solar panels and safe to bear more than 100km wind speed.

4. Ceiling (ready to move) height should not be less than 9 ft from the usable furnished floor area with canopy for the proposed construction area giving minimum visibility from the front side of the building.

5. The edges of flooring shall be well concealed. Neon streak lights will be provided at the skirting/sides of the conference table and digital display panels. All types of electrical wires and Telephone/AV and Internet cables to be used shall be of specification laid down by the FSSAI in line with local rules and electrical wiring for all installations and equipment will be concealed/embedded. Proper fire safety measures are to be followed while carrying out electrical wiring as per guidelines & standards duly cleared by designated authorities.

6. **Schedule of Requirements or Scope of Work to be carried out :**

General Description of Items

A. Prefabricated Puf Office Shelter Design parameter: complete in all respects as per the concept drawings attached including Design, Supply , Installation , Civil works including provision in structure for fitting of electrical & air- conditioners fixtures, Electrical works as per the general specifications as detailed below & as per the requirement and directions of concerned officials and Expert as per attached drawing .The Internal walls shall be up to the height of ceiling .

1. PUF/Glass Wool Insulated Walls Panels: The main wall puf panels will be made up of 100mm thick PUF Panels with guard film having ribbing pattern. The Panels will be made of 0.50 mm thick PPGI on both side with 49 mm thick layer of rigid CFC free polyurethane foam of density 40 kg +/- 2kg / cum as Insulation. The wall puf panels will be provided with tongue and groove joint and will be interlocked using with cam lock systems. Gable ends will also be covered with same Single required size panels as of wall. The wall panels at the corner will be joined by PPGI corner angle.

2. False Ceiling: The false ceiling panels shall be made up of 50 mm thick with 0.50 mm thick PPGI with rigid CFC free polyurethane foam of density 40 kg +/- 2kg / cum as Insulation to be provided in verandah area Only.

3. Pufpanel manufacturing process: These Panels will be manufactured in discontinuous plant using high pressure dispensing machine of required capacity to inject specified amount Iso-Cyanide and polyol liquid chemicals into the cavity of full panel in 2/3 shot. The impending machinery should be equipped with a PLC controlled panel for monitoring and controlling the injection rate to assure specified uniform density requirements. All panels will be moulded in place using the above in-situ process after placing them in a hydraulic press with heated aluminium platen so as to attain the desire finish, bonding and structural properties. All material required for the manufacture of shelter will be new and shall comply with relevant Bureau of Indian Standard specification. The PUF insulation material in the panel will have fire retarding and self-extinguishing properties as per any international standard B2 DIN 410 2 part/BS-4735 Self Ext.

4. PPGI Walls Cladding: The wall cladding shall be of PPGI trapezoidal profile PPGI sheet of 0.6mm thickness & shall be fixed on to the runners with suitable size STSD screws

5. Roofing: The roof shall be provided with a two-way slope of 1:3 ratios with PPGI trapezoidal colour coated sheet min 0.6mm or higher thickness. The roof shall have minimum projection of 300 mm from the eaves & gable wall. The roof sheets shall be fixed on to the steel frame work of trusses & purlins using STSD screws having suitable washers. The roof sheeting junction will be covered using 0.60mm thick PPGI ridge cover of 300 mm each on both slopes. **It may be noted that the Roof will have the provision of installation of Solar Panels on it as per the directions of concerned agency with suitable steel structure on top facing South West with approx 35-40° slope.**

6. Structural steel: The shelter will have suitable structural steel framework of trusses & purlins made up of RHS sections designed as per IS 875 suitable for conditions as mentioned in design parameter. The shelter shall also have suitable runners for fixing wall cladding. All steel work will be given two coats of red oxide zinc chromate primer by the manufacturer in the factory. All the steel items shall be painted using 2 coats of synthetic enamel paint of approved shade.

7. Doors: The door shutter panel will be of 25mm thick puf panel having PPGI lipping all round duly fixed to the frame using 3 hinges. The door will be with fly mesh shutter. Each door shutter shall be having 1 Nos. aldop of 250 mm , 1 nos 100 mm tower bolt fixed on inside & 2 nos 150 mm ' D ' shaped handle.

8. Windows: UPVC - 2- way sliding window / fixed shall be provided with all fitments. The window shutter shall be provided with glazing of 5mm toughened glass + min 10 mm air gap +5 mm toughened glass fixed using rubber gasket. The window shall be provided with sliding fly proofing.

9. Sunshades: Suitable sunshades made out of 0.50 mm PPGI Sheets will be provided to all external windows and doors not covered under Verandah. The minimum projection for the sunshades will be 450 mm and 300 mm wider than the width of the opening.

10. Electrification: Details as per attachment.

11. Civil Foundation & Flooring: As per standard engineering practices: The foundation will be up to 600 mm below & 300 mm above the NGL & shall be covering the following aspects as per drawing.

A. Excavation of Base-work on Terrace & Backfilling of available excavated area.

B. Providing & Laying in Position Cement Concrete in base 1:5:10 (1 Cement: 5 Coarse Sand: 10 Graded Stone Aggregate 40 mm Nominal sizes).

C. Brick Work with bricks of class designation 75 in: Cement Mortar 1: 6 (1 Cement: 6 Coarse Sand).

D. Providing & Laying Damp Proof Course (DPC) 75mm thick with Cement Concrete 1: 2: 4 (1 Cement: 2 Coarse Sand: 4 Graded Stone Aggregate 12.5mm Nominal size) over the brick work.

E. Sand Filling up to 50 mm over compacted earth. F. Providing & Laying in Position Cement Concrete in floor 1: 3: 6 (1 Cement: 3 Coarse Sand: 6 Graded Stone Aggregate 20mm Nominal size) 75 mm thick. G. Providing & laying vitrified tile 600x600 size over PCC in floor as per specification. Providing & laying vitrified tile super glossy nano tech as per approved patterns with approved colour & make on 20mm thick cement mortar 1:4 (1 cement: 4 coarse sand) sand mortar bed fixed with neat cement paste including fixing to required slopes, floating filing joints with white /coloured tile joints filing compound, curing etc. complete in all respects as per drawings and directions. (Basic rate Rs. 100/- sft). Make Kajaria, Somany NITCO or equivalent. H. Cement Plaster - 12 to 15mm thick mix on the exposed external Brick wall over NGL in 1: 6 (1 Cement: 6 Fine Sand) finished with Water proofing Cement Paint Snowcem or equivalent of approved shade. I. Plinth protection of average 50 mm thick 1:5:10 and 300 mm in width (Sloping from 3 inches to 1 inch).

The details of work description with estimated quantities which would be required for the proposed construction and allied work is given below:-

7.0 Scope / Description of Work

7.1 FSSAI, functioning under Min of Health & Family Welfare intend to create additional office space/area on top floor of FRSL existing building premises located at Indirapuram, Distt Ghaziabad (UP) with approx 700 sqm covered area. Existing Lift well length for installation of New Lift with three stops with 8 to 10 passengers capacity is also to be installed. Broad details already mentioned above and item wise specifications/details are given in succeeding para below. The entire work and services to be completed by 10th Feb 2018.

7.2. The details of work description with estimated qty which would be required for the proposed work is given below in different parts as per category of items/services to provide clarity of work involved: -

DETAILED WORK DESCRIPTION TO BE CARRIED OUT

PART – A – TEMPORARY LGSF BASED INFRASTRUCTURE AND ALLIED CIVIL AND MISC WORK

Sl. No.	Description of work	Tentative Qty
1	<p>Superstructure : Designing, fabricating, supplying & erection at site (Roof top level i.e.upto 20 metre height) of pre engineered / prefabricated light weight single storey without staircase steel structure as follows:</p> <p>The structure shall consist of works as under:- Structural Framework:- Fabrication and supply of the walls panels, roof trusses joists shall be all made up of roll-formed cold rolled lipped “C” steel sections of width 89mm or 150 mm made out sheet thickness ranging from 0.75mm to 1.20 mm with Zinc/Galvalume coating of 275GSM and steel yield strength of 550MPa i/c portal frame made of HR steel if required to accommodate large rooms including the base plate anchor bolts etc. Purlin:- GI hot section/ Galvalume “C” section Runner: Cold rolled lipped “C” steel sections shall be provided @ interval of 750 mm c/c for hanging of lights / false ceiling . Roofing:- Metal profile PPGL 0.5mm TCT in colours as approved Roof Insulation:- 16kg/m³, 50mm thk Fiber glass roof insulation External Wall Cladding:- 12mm thick Heavy duty Fiber cement boards of exterior grade Building Paper – Breather Foil on external face of LGSF wall. Internal wall cladding:- 12 mm thick Normal fiber cement boards upto bottom of truss/joist, However the clear height of bottom of truss/joist shall not be less than 3.0 mtr from floor level . Internal Wall Lining – 12.5mm thk Gypsum Plaster board with necessary fixing with necessary screws and finishing with jointing compound and jointing tape etc. Wall Insulation:- 50mm thick mineral wool 48kg/m³ density. Suitable sun shades made out of 0.50 mm PPGL sheets will be provided to all external windows and doors not covered under verandah. The minimum projection for the sun shade shall be 450 mm and 300 mm wider than the width of the opening. Gutter and down take pipe:- Valley Gutter and down take pipe as per Architectural and as per actual requirements Finishing:- Ready to paint surface for interior & exterior including Jointing & a coat of cement primer Soffit and Eaves or equivalent Lining :- External Soffit and Eaves Lining with Fiber cement Boards. All civil work upto plinth level/Roof top level where the prefabricated structure to be erected shall be paid separately as per requirement & site conditions. The work shall be executed as per drawing enclosed with the NIT.</p>	770 sqm

	(The outside dimensions in plan of the light gauge metal frame shall be measured for working out the area payable under this item. However, cut-out/opening shall be deducted from the above measured areas. Nothing extra shall be paid for roof projections/ sunshades, or height.) (Note: Split up of components of this item is not permitted, all relevant works/items shall be of specialised LGSF original manufacturer) The above work include removal / shifting of all services existing on the relevant area as per the instruction of officer – in –charge,	
2	CIVIL WORK: Excavation of Base Work on terrace & back filling of available excavated area with demolition of any RCC/Brick wall.	700 sqm
3	Providing RCC Plinth beam of 150 x 230mm with nominal reinforcement of 8mm TMT bars & M20 concrete for fixing of LGSF wall by means of anchor fastener.	16 Cum
4	Providing & laying in position cement concrete in floor 1:3:6 (1 Cement: 3 Corase Sand : 6 Graded Stone Aggregate 20mm Nominal size) 75mm thick. With Water Proofing	20 cum
5	Plinth beam edge Protection of average 50mm thick 1:5:10 and 300mm in width (Sloping from 3 inches to 1 inch)	10cum
6	Flooring (Dry Area): Floor tiles and skirting (100 mm height) in general & dry areas shall be of Vitrified Tiles 600x600mm of approved color laid on a bed of 20mm thick cement mortar 1:3 (1Cement:3 Coarse sand) finished with a flush pointing in tile grout with matching pigment including preparation of surface, cleaning etc complete. (Base Price – Rs. 100/Sqft) (Kajaria make)	770sqm
7	Flooring (Wet Area): Toilet area - Minimum 7 mm thick antiskid tiles of Kajaria/NITCO/ make approved equivalent of approved colour & quality.	60 sqm
8	Wall Tiling (Toilet Area): Glazed Ceramic Tiles of 300x450mm or 300x300mm as available up to height of 2100mm in toilets shall be used for Dado/ wall tiles, of approved color and make, fixed on the wall with the help of adequate adhesive, finishing, cleaning etc complete. Joints to be finished with tile grout with matching pigment etc. Complete	200 sqm
9	Water Proofing (Toilet wall area): Water proofing with plastomeric modified APP polymer memebrane reinforced with non woven fibre in Toilet areas upto 7ft height.	400 sqm
10	Internal Wall Paint : Providing & applying 2 coat of Plastic Emulsion paint including a coat of primer (Asian - Ace - Apex).	2250 sqm
11	External Wall Paint : Providing & applying 2 coat of Exterior weather coat with sealant and cement primer coat on external surface of fiber cement boards. (Asian)	1000 sqm

12	False Ceiling : Providing and fixing tiled false ceiling of approved materials of size 595x595 mm in true horizontal level, suspended on inter locking metal grid of hot dipped galvanized steel sections (galvanized @ 120 grams/ sqm, both side inclusive) consisting of main “T” runner with suitably spaced joints to get required length and of size 24x38 mm made from 0.30 mm thick (minimum) sheet, spaced at 1200 mm center to center and cross “T” of size 24x25 mm made of 0.30 mm thick (minimum) sheet,1200 mm long spaced between main “T” at 600 mm center to center to form a grid of 1200x600 mm and secondary cross “T” of length 600 mm and size 24x25 mm made of 0.30 mm thick (minimum) sheet to be interlocked at middle of the 1200x600 mm panel to form grids of 600x600 mm and wall angle of size 24x24x0.3mm and laying false ceiling tiles of approved texture in the grid including, required cutting/making, opening for services like diffusers, grills, light fittings, fixtures, smoke detectors etc. Main “T” runners to be suspended from ceiling using GI slotted cleats of size 27 x 37 x 25 x 1.6 mm fixed to ceiling with 12.5 mm dia and 50 mm long dash fasteners, 4mm GI adjustable rods with galvanized butterfly level clips of size 85 x 30 x 0.8 mm spaced at 1200 mm center to center along main T, bottom exposed width of 24 mm of all T-sections shall be pre-painted with polyester paint, all complete for all heights as per specifications, drawings and as directed by Engineer-in-charge. GI Metal Ceiling Lay in plain Tegular edge Global white color tiles of size 595x595 mm, and 0.5 mm thick with 8 mm drop; made of GI sheet having galvanizing of 100 gms/sqm (both sides inclusive) and electro statically polyester powder coated of thickness 60 microns (minimum), including factory painted after bending.	450 sqm
13	Doors: Flush doors with veneer/laminate on both sides.	30 sqm
14	Windows: Sliding/fixed/casement window shall be provided with all fitments. The window frame and window shutter will be manufactured using suitable UPVC sections. The window shutter shall be provided with glazing of 08mm thk plain glass (double glass with gap between them of approx 50mm) fixed using rubber gasket.	60 sqm
15	Electricals: Providing electrical work comprising of PVC Conducing, Point wiring (Havells FRLS or equivalent), Modular Switches, Sockets with boxes & respective cover plate (Havells make or equivalent) (All other fittings & fixtures inconcerned officials’ scope)	770 sqm
16	Civil work : Removal of existing dome, dismantling and providing the steel girder with red stone and concrete, ceiling plaster, matching the level with existing roof. Complete as per design.	90 sqm
17	Providing and fixing of steel frame and polycarbonate sheet over the stair case as per the design.	40 sqm
18	Providing 20mm thick plaster of paris (gypsum anhydrous) ceiling up to height of 5m above floor level including coves & moulding as per sample approved consisting of frame work made of special sections power pressed from MS sheet with galvanized coating consisting of ceiling angle hanger of 20x20x0.5mm thick of required length 1 and fixed to ceiling with dash fastener and other end with hanging arrangement G.I channels 45x25x0.9mm, 5 nos member running to which ceiling section 0.5mm	300 sqm

	thick bottom rail of 80mm with tapered flange of 26mm each fixed with self tapping screws running in a direction perpendicular to G.I channel fixed with self tapping screws @ 400c/c and perimeter angle 20x20x0.5mm fixed to wall with rawl plugs @ 900mm c/c. Providing & fixing stainless steel grade 304 wire gauge with wire of dia 0.5mm mesh fixed to wedge shaped ceiling section i/c cutting & making smooth surface with scaffolding etc. all complete as per directions of Officer in charge	
19	Civil construction of store/toilets area on terrace floor level for toilet,, raising brick walls on plinth beams over existing terrace after removing existing water proofing & brick tiles flooring, laying I-section & T-irons in 75x75x10mm with agra stone slabs and then laying RCC in 75mm average thickness with water proofing on top, inside & outside plaster, PCC under floor, required electrical works, complete with aluminum doors & windows.	50 sqm
20	Plumbing: Providing Plumbing Lines in Toilets of 20mm PPR pipes with UV layer & glass coating for external water supply & 16mm Polyethylene pack pipes for Internal water supply with elbows, bends & T's limited to the building structure only including all required elbows, bends, floor traps, complete.	50 sqm
21	Raising the extra floor for lift at terrace including of dismantling wherever needed, complete repair of the shaft, water proofing in pit, support system, ladder etc complete in all aspect the existing shaft for ready to install the new lift as per their specifications and drawings.	L.S.

PART-B – FURNITURE, FIXTURES, INTERIOR PANELLING& MISCELLANEOUS

S.No.	Item Description	Unit	Tentative Qty
1	<p>Providing and Supplying of ergonomically designed fabric upholstered high back revolving chair for use of official's/meeting purposes. The Seat and Back Cushion of the chairs should be pressed on 12mm hot press moulded ply. The seat cushion of the chair should be made up of 50mm thick High Density of 45±2 Kg/m³ polyurethane mould and back cushion should be made up of 38mm thick High Density 33±2 Kg/m³. The polyurethane foam shall be as per manufacturer's specification. The hardness of foam shall be 20 kg on hampden machine and 25% compression and it should be covered with fabric as per manufacturer's shade card. (Fabric colour shall be approved by concern official)</p> <p>The arms of the chairs should be black as per manufacturer specification. The Gas lift mechanism should be tested as per BIFMA X 05.01.2002 Standards. The tilting mechanism should be synchro-tilt mechanism as per international ergonomics standards any position locking. The pedestal should be five legged injection moulded in black 30% glass –filled nylon and fitted with 5 nos twin wheel castors. The castors of the chairs should be glass filled, twin wheel castors confirming to BIFMA Standards X 05.01.2002 tested to perform 1,00,000 cycles with 225 lbs Load. NOTE:The back and base of chair should be supplied with black polypropylene moulded covers. (Fabric colour shall be approved by concern official)Overall Height of chair should be minimum 1225 mm (Inclusive of maximum adjustment of gas lift mechanism) All material should be used of relevant ISI specification and as approved by the concerned officer.</p>	Nos	10
2	<p><u>Specifications for use of official's/meeting purposes revolving chair:</u></p> <p>The Seat and Back Cushion of the chairs should be pressed on 12mm hot press moulded ply. The seat cushion of the chair should be made up of 50mm thick High Density of 45±2 Kg/m³ polyurethane mould and back cushion should be made up of 38mm thick High Density 33±2 Kg/m³. The polyurethane foam shall be as per manufacturer's specification. The hardness of foam shall be 20 kg on hampden machine and 25% compression and it should be covered with fabric as per manufacturer's shade card. The arms of the chairs should be black .</p> <p>The Gas lift mechanism should be tested as per BIFMA X 05.01.2002 Standards. The pedestal should be five legged injection moulded in black 30% glass –filled nylon and fitted with 5 nos twin wheel castors. The castors of the chairs should be glass filled, twin wheel castors confirming to BIFMA Standards X 05.01.2002 tested to perform 1,00,000 cycles with 225 lbs Load. It should have synchro single point locking arrangement.</p> <p>Note –. The back and base of the chair should be supplied with fabric upholstered. (Fabric colour shall be approved by concern official)</p> <p>All material should be used of relevant ISI specification Overall Height of chair should be minimum 970 mm (Inclusive of maximum adjustment of gas lift mechanism)</p> <p>All material should be of high quality used of relevant ISI specification and as approved by the concerned officer.</p>	Nos	35

3	<p><u>Specifications for fixed base cushion chair for use of official's/meeting purposes :</u></p> <p>The back chairs for use of official's/meeting purposes shall be low back chair. The arms of the chairs should be black . The chair shall be supplied with PU moulded seat and back .The under structure should be made of tubular cantilever type MS ERW tube black powder coated. The chair shall be supplied with fabric of approved make and shade for seat and back.</p> <p>Note -The back and base of the chair should be supplied with fabric upholstered. All material should be used of relevant ISI specification The dimensions of the chairs should be as follows: Overall Height of chair : 890 mm max. The chair should be preferably the same model/alike as that of conference room chair.</p>	Nos	10
4	<p>Providing and fixing <u>CONFERENCE ROOM Table</u> with the following specifications:-</p> <p>The table is to be supplied in completely knock down conditions for assembly at site.</p> <p>The construction of the main table shall be free standing structure constructed with the help of mini-fix dowels and pins.</p> <p>The table should be made up of min 32mm thick MDF board with balancing laminate.</p> <p>Top is finished with 0.6mm thick post forming laminate of Merino or equivalent make.</p> <p>The table should have waterfall edge .The foil shall be coated with PU layer for better scratch and wear resistance.</p> <p>MDF Board shall be of Interior Grade as per IS 12406 : 2003</p> <p>The table connections have to be made in such a way that no gaps should be seen in between the tables.</p> <p>The provision of Wire carrier shall be as per manufacturer specifications.</p> <p>Table shall be made in following configuration:-</p> <p>1) Conference Table 6 Seater -4 nos (3300 mm x 600 mm)</p> <p>2) Conference Table 1 Seater -4 nos (750 mm x 600 mm)</p> <p>Note : The seating system design shall be modular / changeable as per drawing attached.</p>	Nos	01
5	<p><u>Specifications for lounge sofa sets:</u></p> <p>Supplying one, two and three seated sofa sets of specified size and dimension . Seat rest,Back rest and Side arms assembly consists of a fabricated inner frame assembly with moulded polyurethane foam having density = 45 ± 2 Kg./cm which provides strength as well as comfort to the sofa. The complete moulded backrest assembly is covered with a replaceable fabric upholstery cover.</p> <p>Three seated sofa shall have overall size of 1800L x 740 D x 740 H mm</p> <p>Two seated sofa shall have overall size of 1300L x 740 D x 740 H mm</p> <p>One seated sofa shall have overall size of 600L x 740 D x 740 H mm</p> <p>All material should be used of relevant ISI specification and as approved by the concerned officials.</p>	Seat	10

6	<p><u>Specifications for centre table :</u> The centre table should be of premium quality. It should be 0.95 cm thick float glass with high Quality teak wood framing/MS ERU high quality chrome plated framing. Material should be used of relevant ISI specification and as approved by the concerned officer. Approx. Size shall be - 900mm(W)x 550mm(D)x 425 mm (H) (min) NOTE: The side table &centretable should be from the same model/alike.</p>	Nos	3
7	<p><u>Specifications for side table :</u> The centre table should be of premium quality. It should be 0.95 cm thick float glass with high Quality teak wood framing / MS ERU high quality chrome plated framing. Material should be used of relevant ISI specification and as approved by the concerned officer. Approx. Size shall be - 550mm (W)x 550mm(D)x 425 mm (H) (min) NOTE: The side table &centretable should be from the same model/alike.</p>	Nos	4
8	<p><u>Specification for Partitions:</u> Acoustically treated movable / folding wall partitions of 80mm thick partition filled with sound absorbing and damping layer (glass wool wrapped in tissue paper) to achieve 50STC acoustic performance, with manual physical operation top and bottom seal mechanism with 1-hour fire rated. Partition having omni-directional manually operated and offer optimum room flexibility. The track system / bearing hinges enables the panels to negotiate angles and intersections and be moved to alternate locations and to be folded and stacked on both sides of the hall. The face finishes are made to coordinate wall panelling style and the surrounding decoration, Stacking methods: Two Side Stacking</p>	Sqm	40
9	<p>Providing and fixing in position teak veneer ply paneling with appropriate and necessary dash fasteners to ensure stability. The paneling consists of 12mm commercial ply with 4mm th. teak veneer, all teak wood section / teak veneer to be melamine polished and all frame with one coat of primer and one coat of synthetic enamel paint complete in all respects asper detailed drawings and as directed by the concerned official.</p>	Sqm	300
10	<p>Providing and fixing in position teak veneer ply paneling made out of frame work of 50 x 50mm Mirinti/champwood frame of best quality fixed to floor placed at 450/600mm (max.) c/c vertical and horizontal supported from existing wall/floor with appropriate and necessary dash fasteners to ensure stability. 50mm thick glass wool wrapped in tissue paper duly filled before ply paneling, the paneling consists of 12mm commercial ply with 4mm thick teak veneer, all teak wood section / teak veneer to be melamine polished and all frame of M.S. work to be properly welded including one coat of primer and one coat of synthetic enamel paint complete in all respects asper detailed drawings and as directed by the concerned official</p>	Sqm	100

11	<p>Providing and Fixing Toughened Glass on wall for writing board, name board etc as per details below :-</p> <p>(i) 610mmx1220mm toughened glass for using as writing board – 01 Nos</p> <p>(ii) 610mmx1220 mm toughened glass based sign board for display of Names and tenure etc. using sticker based material as per specified nomenclature – 01 Nos</p> <p>(iii) 600mmx450mm sign board using 19mm BWR Board & veneer with polish covered with toughned glass of same size using stickers/film pasted using stainless steel spacers as approved – 02 Nos</p>	Sqm	4.0
12	Providing & fixing of Pergola in M.S. Structure work with the grid system as mentioned in drawings & design.	Kg	1800
13	<p>Supplying and installation of modular computer work unit of minimum dimension 1200mm (W) x 600mm (D) x 760mm (H) with a 50mm thick panel oneither sides of total ht 2100mm. A variation of + -150mm either side shall be tolerable as/availability of product in mentioned makes. The work station shall be made up of 19mm BWP block board (in different thicknesses as per requirement of the design) finished in machine pressed 1.0mm laminate color as decided by the client. The side and rear, 2100mm high partition panel of 50mm width, made up of multiple layers of 12mm / 19mm block board with outer finished paneling of laminate and tackable fabric as per the drawing provided. This partition member shall have in it a hollow space to run the Data and power cables, + space for recessed switch plate as per drawing provided, the said partition panels to have partly toughened glass verticals as design elements. The tack-able fabric shall be mounted on 12mm soft board including a set of trays with it. The color and texture of laminate, fabric etc. shall be a combination (asper the design or choice of the office in charge) as decided by buyer. The unit shall have a cabinets / drawers unit as per drawing provided. The drawers shall be supported on telescopic runners of hettich / ozone equivalent make. The lower portion shall have hinged shutter doors as per drawing, with spring loaded self closing hinges of hettich or equivalent make. All the drawers, cabinets shall have a tumbler locking mechanism classic furniture pad lock with steel/ nickel finish, of godrej / doorset / harison or equivalent make. All the handles shall be S.S brushed finish and to be as per approval by buyer/ client . The flat exposed edges shall be sealed with 4mm thick teak wood lipping duly duco painted in matching colour to the laminate around. The unit shall be complete in all respect including making space & provisions for electrical agency for laying of wiring (telephone, power, data and voice) in provided raceways and provisions for fixing of switch plates, switches, sockets etc. The complete unit shall be having wire managers, required accessories etc. and to be installed at 3rd and 4th floors.</p>	Nos	30
14	<p>Providing and fixing low height Cubical shaped Executive Work Station with approx height of 5ft and giving main work station approx size 1250 x 500mm with side table unit approx size 900x450mm with ample storage provisions as per drawing & design, the entire unit to be in 19mm thick BWP block board pasted with 1.0mm thick designer laminate, all edges to be sealed with teak wood margin duly duco painted matching to the colour& finish of the adjoining laminate, the side enclosing partition to be in 50mm thickness clayed with 1.0mm thick designer laminate, all cable & wire managers to be provided along with required electrical points, switches & sockets, computer jacks & punches, etc. All required hardware with locks & handles and</p>	Nos	10

	channels to be used, complete in all respects and ready to use.		
15	Wooden Table with 1mm thickness offwhite laminated and enamel paint inside with storage for small pantry with granite / stone top thereon HxLxD = approx 800mmx900mmx450mm	Nos	02
16	Providing and fixing blinds of MAC make & approved shades with channels & operating system complete as per direction.		
	(a) Active screen range	Sqm	25.0
	(b) Oaken Glow (officer cabins)	Sqm	25.0
	(c) View Max screen	Sqm	45.0
17	Providing & pasting imported graphic designer wall paper of 0.5mm thickness on existing walls including adhesive etc complete as per approved design by concerned officer.	Sqm	100
18	Supply of premium chair for computer tables with overall dimension (w) 49cm (D):63.0 cm (H): 81.5 cm and seat height (SH): 44-56 CM (adjustable). The seat/back shall be made up of 1.2 cm thick hot pressed plywood, upholstered with poly viscose fabric (67% polyester + 33% Viscose), (color and texture as decided) or polyester bearing the weight of 330 gm/mtr for a span of 1.2 meters. The seat and back shall be made up of molded Polyurethane Foamwith PVC lipping all round. The seat (SIZE: 49.0cm. (W) x 44.0cm. (D) Should have a water fall edge and back (SIZE: 50.0cm. (W) x 49.0cm. (H) Foam shall be designed with contoured lumbar support. The one-piece armrests shall be made of black integral skin polyurethane with 50-70 “A” Hardness and reinforced with M.S. insert. The armrests shall be scratch and weather resistant. The armrests shall be fitted to the seat with seat/armrest connecting strip assembly made of 0.5cm. thk. HR steel. The center pivot mechanism shall be designed with features: 3600 revolving type. 17° maximum tilt on pivot at center. Tilt tension adjustment. Upright locking. The bellows is 3 piece telescopic type and injection molded in black Polypropylene. The base shall be in chrome (glossy) finish and fitted with 5 nos. twin wheel castors (castor wheel dia. 5.0cm.). The pedestal shall be of 65.0 cm. pitch center dia. (75.0 cm with castors) The twin wheel castors should be injection molded in black Nylon for trouble free movement. To be placed on 3 rd and 4 th floors at newly created office space area.	Nos	50
19	Providing and Fixing toughened laminated up to 33mm thick strengthened glass in composition of two or three layers of 10mm toughened glass with two sandwiched layers of 1.52mm thick PVB laminate layer , scratch resistant, frosted and laminated composite Glass for and as part of Floor Area to cover the existing atrium but allowing the light to pass through, with strength to take load of 100kg per sqm with 33mm thickness or more of first quality which will be layed after making mild steel and frame as per design to give full strength and support keeping in mind all safety features and preventive actions as far as possible. Design of frame attached for reference. The existing fibre sheets curved shed to be demolished and a scaffolding of five floors height to be erected till the job is completely over.	Sqm	30
20	Providing & laying matt finish terrace tiles in the front portion where lounge sitting is to be created, tiles to be layed on cement mortar giving proper rain water slope as per design.	Sqm	120

21	Providing & fixing automatic hand dryer of make Euronics / Aircare / or equivalent good quality make with speed upto 60M/S and minimum 1200 watts power in stainless steel body, complete as per the directions of the Officer/ officer in charge.	Nos	3
22	Providing & fixing of manual type tissue paper dispenser of Kimberley clark / Aircare or equivalent quality make in ABS body complete as per the directions of the Officer/ officer incharge.	Nos	3
23	Providing & fixing manual push type soap dispenser of Kohler / Kimberley clark / Aircare / or equivalent quality make with capacity of 1000ml in ABS body complete as per the directions of the Officer or officer in charge.	Nos	3
24	Providing & fixing unplastic is edpvc triple layer overhead water storage tank	Ltr	3000
25	Providing & fixing 12mm thick factory made toughened glass of saint gobain or equivalent make for fixed glass partitions and/or doors in all sizes & shapes with all required cuts & holes for stainless steel patch & lock fittings, spacers, duly edge polished and finished to use and complete in all respects including filing the gaps with silicon sealant for fixing patch fittings. Steel patch fittings, locks, handles and floor machines to be paid separately. a) Double cylinder floor spring (heavy duty - 90kg) b) Top patch fitting of Ozone / Dorma / Closma or equivalent make c) Bottom patch fitting with strike plate of ozone/dorma/closma or equivalent/ identical quality make d) Corner patch lock of ozone/ dorma / closma or equivalent make e) H - type or D- type handle (25 x 300mm) of safex / closma or equivalent make	Sqm Nos/Each Nos/Each Nos/Each Nos/Each Nos/Each	50 12 12 12 12 12
26	Providing & fixing solar film frosted sparkle of lummar / 3M or equivalent make on toughened glass in approved design and pattern as per the drawing supplied or as per the instructions.	Sqm	30
27	Providing & fixing solar sun control film in brown / black / grey shade of Garware or equivalent make on toughened or plain glass as per the drawing supplied or as per the instructions of the EIC.	Sqm	90
28	Providing and fixing file / storage cabinets in sizes as per design or site requirements made up of BWP block board (of different thicknesses as/ design) finished in machine pressed laminate (colour / texture to be as decided by EIC / matching to the adjoining work stations / wood work. A variation of up to 50mm in either dimension shall be tolerable for getting the desired product in mentioned makes. The inside to be finished in 1mm thick laminate or matching to the exteriors. A-class teak wood 4mm lipping / 2mm thick taping shall be used as lipping etc. wherever required, to be polished to match same shade as laminate. Cabinets to be made as per drawing provided , with all necessary fittings and fixtures such as telescopic channels, hinges, magnetic catchers (hettich make) and handles (S.S. brushed finish) , proper locking mechanism, pad lock with steel/ nickel finish, of godrej/doorset / harison or equivalent make etc. all complete. The cabinet shall be mounted either on floor or wall using 6 - 12mm waterproof ply (duro or equivalent) as backing with wooden anchors (gitti) placed @ 300mm c/c on wall. The item shall include making good any holes, wire		

	managers, + fixing on wall wherever required. a) Having depth of up to 230mm b) Having depth of up to 350mm c) Having Depth of up to 450mm d) Having Depth of up to 600mm including modular stainless steel basket & fitting suitable for below counter kitchen / pantry cabinets for 5 th Floor Pantry	Sqm Sqm Sqm Sqm	20 60 3 10
29	Supply and placing in position main officer desk/table of the specification of size 2100(w)mmX900(d) mmX750(h) mm. The table top shall be 25mm thick MFC (Melamine Faced Chipboard). The main table should be of duck noise profile edge in order to enhance the work space aesthetics. The material shall be as per manufacture's specifications and as per direction of officer.	Nos	4
30	Supply and placing in position joining table of the specification/size 1200(w)mmX600(d)mmX750(h)mm with top panel thickness of 25mm using Melamine Faced Chipboard (MFC). The leg of joining table shall be of metal. The material shall be as per manufacture's specifications and as per direction of officer.	Nos	4
31	Supply and placing in position back unit of the specification/size of 2100(w)mmX470(d)mmX750(h)mm with top panel thickness of 25mm using Melamine Faced Chipboard (MFC). The door panels and all other panels should be 18 mm thick MFC (Melamine Faced Chipboard). The handles shall be of metal. The material shall be as per manufacture's specifications and as per direction of officer.	Nos	4
32	Supply and placing in position centre table of the specification/size 1000mmX600mmX428mm with top panel thickness of 10mm thick toughened glass. The frame work/under structure of the table shall be of wooden frame. Glass top & bottom shelves shall be metal 1.2mm sheet cut froler design fixed with understructure complete as per manufacture's specifications and as per direction of officer	Nos	4
33	Providing & fixing double skinned fixed partitions wall with doors or openings wherever required on third & fourth floor fabricated out of 65mmx50mm Champ wood frame as horizontal & vertical sections @ 450mm c/c duly coated with wood primer to be fixed with wooden plugs, fixing 12mm thick water proof ply on both sides (duro / green or equivalent make) of the partition, finally fixing 1.0mm thick laminate on both sides of the partition with adhesive of approved brand providing 1mm thick groove at all joints or wherever required as per the drawings supplied and as per the instructions of the EIC. Double skin partition to be raised upto a height of 1300mm from the floor and the rest of the height upto ceiling height to be enclosed with 6mm thick glass factory made duly edge polished & finished with silicon filling and all required steel patch fittings if or wherever required to hold or join each panel, the surrounding area around all glass panes to be in 35mm x 15mm thick wooden sections claded with 12mm ply and finally finished in matching 1.0mm thick laminate complete with all required teak beadings.	Sqm	30
34	Providing & fixing wall hung toilet with soft close seat and cover of size 560x365x355mm of Kohler / Jaguar or equivalent make complete as per the direction of the Officer in charge	each	6
35	Providing & fixing Lavatory in white colour wash basin of Kohler / Jaguar or equivalent make complete as per the direction of the Officer in charge	each	6

36	Providing & fixing PVC concealed cistern with plate 8857 fitting & fixture of Kohler / jaguar or equivalent make complete as per the direction of the Officer in charge	each	6
37	Providing & fixing hand shower (health faucet) with metal hose & holder in polish chrome of Kohler / jaguar or equivalent make complete as per the direction of the Officer in charge	each	6
38	Providing & fixing white vitreous wall hung urinal with concealed fitting of Kohler / jaguar or equivalent make with back inlet and valve outlet including fixing to wall suitable brackets all as per manufacturer specifications and as per the direction of the Officer in charge	each	6
39	Providing & fixing unplasticized PVC connection pipe with brass unions 60cm length and 20mm nominal bore as per the direction of the Officer in charge	each	10
40	Providing & fixing anti cockroach floor drain cardinetc complete as per the directions of the concerned officer in charge	each	10
41	Providing & supplying mini fridge for storing minor soft drinks, juices or water bottles for placing inside wooden pantry cabinet	Each	1
42	Providing & fixing bottle trap of Kohler / Jaguar or equivalent make etc complete as per the directions.	each	4
43	Providing & fixing CP single lever Lavatory faucet or single hole single lever basin mixer with lever handle without drain of Kohler / Jaguar or equivalent make complete as per the directions.	each	6
44	Providing & fixing CP brass toilet paper holder with flap etc of Kohler / jaguar / aircare or equivalent make complete as per the directions of the Officer in charge	each	6
45	Providing & supplying modular folding food serving imported designer light weight trolley in wooden finish shelves, MS round pipe powder coated frame and wire baskets complete on wheels	Each	1
46	Providing & fixing CP brass angular stop cork (angle valve) with flange for basin mixer / geyser point of Kohler / jaguar or equivalent make complete as per the directions of the Officer in charge	each	21
47	Providing & fixing Stainless steel paneling in horizontal band shape all along the corridor walls of 3 rd & 4 th floor in 230mm height in SS 304 grade 22 gauge thick machine moulded on all bends fixed with adhesive on 19mm thick BWP block board duly cut in size and fixed on fasteners with all exposed edges finished and fixed with 4mm teak lipping finished with wood primer before fixing SS sheet.	Mtr	10
48	Providing & laying PCC in average 75mm thickness to raise the floor level by 350mm and to conceal the existing exposed water supply lines on terrace after filling the concerned area with light weight foam concrete blocks to make the passage walkable between the pantry, toilets and AC plant on the terrace	Sqm	30
49	Providing & fixing Titan series modular toilet / restroom cubical partition in 12mm thick marino or equivalent make compact Laminate of overall height 2100mm (including a gap of 150mm from the ground) with door size 600mm having size as per drawing attached with all accessories like SS top rail, hinge, SS privacy thumb turn occupancy indicator, coat hook, door knob, SS adjustable legs, SS - U&F channel, SS door stopper channel, SS screws & inserts (SS grade 304 satin finish) rubber door stopper lining complete as per the directions of the Officer in charge	each	6

50	Civil construction of store area for storage purposes, raising brick walls on plinth beams over existing terrace after removing existing water proofing & brick tiles flooring, laying I-section & T-irons in 75x75x10mm with agra stone slabs and then laying RCC in 75mm average thickness with water proofing on top, inside & outside plaster, PCC under floor, required electrical works, vitrified tiles flooring, painting complete with aluminum doors & windows	Sqm	32
51	Providing & fixing 18mm thick gang-saw cut, mirror polished, premoulded& pre-polished, machine cut for kitchen platform, vanity counter, window sills, facias, and similar location of required size, approved shade, colour& texture layed over 20mm thick base cement mortar 1:4 9 1 cement : 4 coarse sand), joints treated with white cement, mixed matching pigment, epoxy touch ups, including rubbing, curing, moulding& polishing to edges to give high gloss finish etc complete at all levels	sqm	30
52	Providing edge moulding to 18mm thick gang saw cut for kitchen platform, vanity counter, window sills, facias, and similar location of required size, including rubbing, moulding&polisging to edges to give high gloss finish etc complete at all levels	metre	50
53	Providing & fixing 5mm thick looking mirror of superior quality (Modigaurd/AtulTuff/Saint Gobin make or equivalent quality) with 12mm thick commercial plywood in back of looking mirror and fixed to wooden cleats with C.P brass screws & washers complete with 50mm wide 2nd class teak wood ornamental beeding all around the mirror including polishing 7 fixing with teak wood plugs etc complete as per the directions.	sqm	10
54	Providing and Fixing 35mm thick BWP flush doors cladde and pasted with 1mm designer laminate on either sides with 38mmx4mm thick real wood margin on all sides fixed with new hinges, push button round locks in stainless steel finish and all other required hardwaresviz door closer etc; all complete ready to use	Sqm	32
55	SITC of 36 watts LED down lighter of size 600x600mm direct in the false ceiling recessed type including testing & commissioning complete as required (Phillips/Leolux/wipro/Max or equivalent make) as per design	Each	40
56	Supply, Installation, Testing & commissioning (SITC) of up to 300mm plastic body fresh air fan in the existing opening i/c making the hole to suit the size of the above fan making good the damages connection, testing , commissioning etc. as reqd.	Each	6
57	Supply and fixing of compact type mirror light fitting suitable for energy efficient 12 watt LED lamp alongwith all accessories i/c S/F 1 No 7 watt LED lamp directly on wall connection etc as reqd.	Each	6
58	Supply, Installation, Testing and Commissiong (SITC) of Garden Bollard decorative luminaire Light with 1x 7 watt LED lamp on the existing foundation i/c S/F of 1 No 7 W LED lamp i/c connection with 1.5 Sqmm FRLS PVC insulated ,copper conductor ,single core cable etc as reqd	Each	6
59	SITC of 15 watt LED type Down Lighter fitting direct in the fall ceiling (Recessed) type i/c testing commissiong and connection etc complete as required (Phillips/Leolux /wipro/Max or equivalent make) up to 150mm in size whether round or square as per design	Each	100

60	SITC of ceiling fan, including wiring the down rods of standard length (upto 30 cm) fan sweep size 48” in plain white colour and plain standard design of standard brands like Crompton / Khaitan / Bajaj/ Usha or equivalent make as required.	Each	12
61	SITC of essential LED tube Fitting 4' 20w/840 T8 1nd 1200 on surface or cove i/c connection etc as required (Philips/Leolux/Wipro/Max or equivalent make) of 18 watt LED tube.	Each	15
62	SITC of Profile LED light fitting in 18mm x 15mm aluminium channels fitted with LED bulbs upto 100pc in each running meter length with SMPS of up to 120 watts max as required in wooden or POP false ceiling.	Mtr	20
63	SITC of designer hanging lights above conference table in the main conference room / hall of maximum size up to 750mm x 200mm x 200mm fabricated out of fabric or glass on MS powder coated round or square bar frame fitted with CFL or LED bulbs as per design.	Each	6

PART-C FOR VRF AIRCONDITIONING SYSTEM

S.No.	Item Description	Unit	Tentative Qty
1 (A)	<u>Installation of Variable Refrigerant Flow System</u>		
	Supply, Installation, Testing and commissioning of Modular type outdoor units equipped with highly efficient scroll / twin rotary compressors along with motor and drive arrangement, initial charge of refrigerant (R-410A) and oil, initial refrigerant piping expansion valve (if any), drier, sight glass, high-low pressure cut-out, thermostatic control, supports for condenser unit etc. Air cooled condenser & its controller as described below of following actual capacities. ODU's have at least two compressors so as to have minimum half unit capacity running even in case of failure of one compressor.		
	44 HP Heat Pump Type- Top Discharge- 100 % INVERTER	Nos	1
	36 HP Heat Pump Type- Top Discharge- 100 % INVERTER	Nos	1
2 (B)	<u>INDOOR UNIT</u>		
	Supply, Installation, Testing and commissioning of Indoor units address setting and capacity as mentioned below. Multi-speed motor, coil section with DX coil, outer cabinet, drain pan mechanism insulation, pipe connections, etc of various capacities.		
Part B-i	4 way cassette with wired/corded remote		
B-i	1.6 TR/2.0 HP	Nos	6
B-ii	2.65 TR/3.0 HP	Nos	10
B-iii	3.2 TR/4.0 HP	Nos	9

	Hi-Wall Type			
B-iv	1.6 TR/2.0 HP		Nos	5
B-v	1.0 TR/1.3 HP		Nos	5
B-vi	Corded Remotes		Nos	5
B-vii	Cordless Remotes		Nos	25
C	Y-Joints		Nos	35
D	Freight, Loading & Unloading			
1	Installation of Variable Refrigerant Flow System			
Part-A				
	Supply, Installation, Testing and commissioning of Modular type outdoor units equipped with highly efficient scroll / twin rotary compressors along with motor and drive arrangement, initial charge of refrigerant (R-410A) and oil, initial refrigerant piping expansion valve (if any), drier, sight glass, high-low pressure cut-out, thermostatic control, supports for condenser unit etc. Air cooled condenser & its controller as described below of following actual capacities. ODU's have at least two compressors so as to have minimum half unit capacity running even in case of failure of one compressor.			
<u>A-1</u>	Installation, Testing and Commissioning Outdoor Unit			
	44 HP		Nos	1
	36 HP		Nos	1
	<u>Indoor Units</u>			
	Installation, testing and commissioning of INDOOR units, address setting and capacity as mentioned below. Multispeed motor, Coil, Outer Cabinet, drain pump mechanism, pipe connections and individually controlled louver setting for cassettes.			
<u>B.1</u>	Cassette Units			
	2.0 HP		Nos	6
	3.0 HP		Nos	10
	4.0 HP		Nos	9
<u>B.2</u>	Hi-Wall Units			
	Wall Mounted Split Type : 2.0 HP		Nos	5
	Wall Mounted Split Type : 1.3 HP		Nos	5
	Corded Remote		Nos	25
	MS Stand for Outdoor Unit Mounting		Nos	2
<u>2</u>	Refrigerant Piping, Drain Piping and Cabling			

	Supply installation testing and commissioning of Interconnecting refrigerant pipe work with (19mm/13 mm thick) closed cell elastomeric nitrile rubber tubular insulation between each set of indoor & outdoor units as per specifications, all piping inside the room shall be properly supported with hanger.			
	41.3 (with 19 mm Insulation)		RMT	40
	34.9 (with 19 mm Insulation)		RMT	40
	28.6 (with 19 mm Insulation)		RMT	28
	22.2 (with 19 mm Insulation)		RMT	28
	19.1 (with 19 mm Insulation)		RMT	110
	15.9 (with 19 mm Insulation)		RMT	250
	12.7 (with 19 mm Insulation)		RMT	80
	9.5 (with 13 mm Insulation)		RMT	170
	6.4 (with 13 mm Insulation)		RMT	80
<u>3</u>	<u>Cable Tray</u>			
	Providing and fixing of GI cable tray with properly support complete with GI threaded.			
	Cable Tray for copper piping (300 mm) without cover		RMT	40
	Cable Tray for copper piping (150 mm) without cover		RMT	40
<u>4</u>	Supply, installation, testing & commissioning of Refnet Joints		Nos.	35
<u>5</u>	Providing and fixing rigid PVC piping complete with fittings, supports as per specifications and duly insulated with 6 mm thick closed cell nitrile rubber insulation.			
	32 mm dia		RMT	240
	40mm dia		RMT	20
<u>6</u>	Supply & fixing of control cum transmission wiring of Copper Conductor Cable alongwithConduite for looping between indoor & outdoor VRF System & to main Central remote controller system			
	2 C X 1.5 Sq mm		RMT	540
<u>7</u>	Cassette Frames		Nos.	25

PART-D DETAILS OF AUDIO VISUAL EQUIPMENT/ITEMS REQUIRED

<u>Sl No</u>	<u>Item Description</u>	<u>Qty</u>	<u>Make / Mode</u>
1	60" Inch Full HD Display with Pixel Pitch of minimum 0.693 x 0.693 mm HDMI x 3, Mini D-sub 15-pin x 1, Component Video RCA (Y, Cb/Pb, Cr/Pr) x 1, Composite Video RCA pin x 2, RCA pin (L/R) x 2, 3.5 mm-diameter mini stereo jack x 1, RS-232C x 1, USB x 1	1	Samsung , Panasonic, Sharp
2	43-inch widescreen Full HD Display with Pixel pitch of minium 0.490 x 0.490 mm, LED, DVI-D 24 pin x 1 (HDCP compatible), Mini D-sub 15-pin x 1*3, HDMI x 1 (1080p compatible), RS-232C x 1, 3.5 mm-diameter mini stereo jack x 2, USB x 1 (image, video, audio)*4, SD card x 1 (image, video, audio)*4	2	Samsung , Panasonic, Sharp
3	Wall Mount for Above Display	3	Custom
4	Cable Cubby with 1 VGA-A, HDMI, Data X 2 with 2 Power	1	Logic/Custom

PART-E Details of Outside Landscaping on Terrance Open Area

<u>S. No.</u>	<u>Item Description</u>	<u>Unit</u>	<u>Qty.</u>
A	Dismantling		
1	Demolishing of Brick Work manually/ by mechanical means including disposal of unserviceable material from site & usable material to be stake at site as per direction of concerned official.	Cum	1.00
2	Demolishing/ Chipping of Existing Stone / Tiles from floor manually/ by mechanical means including disposal of unserviceable material & usable material to be stake at site as per direction.	SQM	350.00
3	Removal of Malba from site	truck	20.00
B	CC & RCC Work		
1	Providing and laying in position Cement Concrete 1:4:8 (1cement : 4coarse sand :8 graded stone aggregate 20mm nominal size & Coarse Sand) excluding the cost of centering and shuttering.	Cum	15.00

2	Providing & laying Reinforced cement concrete 1 : 1.5 : 3 (Cement : 1.5 coarse sand : 3 graded stone aggregate 12-20mm nominal size & Coarse Sand) excluding the cost of centering and shuttering.	Cum	6.00
3	Centering and shuttering		
	Approved Marine plywood or 3mm thick steel plate shuttering and centering for structural concrete work in locations called for including strutting, propping, bracing, bolting, wedging, casing, striking, removal etc. complete for any size, section, thickness. Props shall consist of well designed steel pipes adequately braced. The item to include centering and shuttering at all heights and levels.	Sqm	23.00
4	Reinforcement for R.C.C. work including straightening, cutting, bending, placing in position and binding all complete	Kg	300.00
a	Cold Twisted bars of grade FE-500D		
C	Masonry Work		
1	Brick work with bricks of class designation 75 in Super structure in cement mortar 1:6 (1 cement:6 coarse sand of zone-II)	CUM	5.00
2	Half brick masonry with bricks of class designation 75 in super structure above plinth level in cement mortar 1:4(1 cement :4 coarse sand of zone-II)	SQM	100.00
3	Curved Shape Half brick masonry with bricks of class designation 75 in super structure above plinth level in cement mortar 1:4(1 cement :4 coarse sand of zone-II)	SQM	80.00
4	Extra for providing and placing in position 2 Nos. 6mm dia M.S. bars at every third course of half brick masonry (with F.P.S. bricks).	SQM	180.00
5	Brick bat coba waterproofing		
	Providing on top of slab surface cement slurry mixed with water proofing compound thereafter providing cement mortar 1:4 (1 cement : 4 coarse sand) 20mm thick with polymer based water proofing compound and layer of new half broken bricks (coba) giving gaps of 15-20mm between broken bricks, providing necessary gradient for proper flow of water and providing cement slurry with water proofing compound spread over brick bat coba in cement mortar 1:4 (1 cement : 4 coarse sand) with water proofing compound filled in gaps of broken bricks and 20mm plaster in cement mortar 1:4 (1 cement : 4 coarse sand) mixed with polymer based water proofing compound, top finished smooth with neat cement and providing rope chequers including extending the water proof plaster 300mm on vertical surfaces with necessary chasing / treating of walls including providing and making gola as per drawing etc. Average thickness of the brick bat coba to be avg. 125mm.		

	The item also include providing and making khurrahs 450mm x 450mm with average minimum thickness of 50mm cement concrete 1:2:4 (1 cement : 2 coarse sand : 4 graded stone aggregate of 20 mm nominal size) finished with aluminum foil and 12mm cement plaster 1:3 (1 cement : 3 coarse sand). (Plan area will be measured and paid)	Sqm	50.00
D	Finishing Work		
1	12 to 15mm cement plaster of mix ; 1:5(1cement :5 fine sand of zone-IV) including galvanized chicken wire mesh (24 gauge 12 mm size) to junctions of concrete and masonry work and other locations including cutting to required sizes, side laps of minimum 75 mm and fixing in position with galvanized iron wire nails, complete.	Sqm	280.00
2	Providing and applying wall putty of approved make and quality over plastered surface to prepare the surface even and smooth complete.(Birla putty)	Sqm	130.00
3	Providing and applying 100% heat insulating & thermal resistant, high quality, external Apex paint coating of approved make including a priming coat on the surface and applying by brush two subsequent coats of paint of approved shade, color, texture & design. The rate shall include erection of scaffolding at all levels, applying three coats at an interval of 4-6 hours between each coat etc. all complete as per the satisfaction of the orgn.	Sqm	70.00
4	Providing and applying exterior Textured finish wall coating compact finish on external walls i/c coat of sealer and two coats of primer on plastered surface as per manufacturers specification and approved shade including scaffolding wetting and curing etc. complete all level.	Sqm	100.00
5	Finishing with Synthetic Enamel paint (two or more coats) at all locations prepared and applied as per manufacturer's specifications including appropriate priming coat, preparation of surface, etc. complete.		
	On steel surface	Sqm	160.00
E	Flooring		
1	Providing & fixing 18mm thick mirror polished, machine cut granite (as per sample approved by the Architect) in flooring and similar locations of required size of approved shade, colour and texture laid over 20mm thick base cement mortar 1:4(1cement:4 coarse sand) with joints treated with cement, mixed with matching pigment including curing etc. complete Base price of granite to be 150/sft)	SQM	20.00

2	Providing & fixing 18mm thick machine cut Udaipur Marble/ Yellow Jaisalmer stone (as per sample approved by the Architect) in flooring/ treads/ landings and similar locations as per approved design & drawing laid over 20mm thick base cement mortar 1:4(1cement :4 coarse sand) with joints treated with cement, mixed with matching pigment including curing, rubbing & polishing etc. complete.	Sqm	65.00
3	Extra for fixing Udaipur Green Marble/ Yellow Jaisalmer stone over and above corresponding basic item, in border, fascia and drops or similar locations, of width up to 150mm including cleaning etc. complete.	RMT	145.00
4	Providing & laying 40 mm thick marble chips flooring, rubbed and polished to granolithic finish, under layer 28 mm thick cement concrete 1:2:4 (1 cement : 2 coarse sand : 4 graded stone aggregate 12.5 mm nominal size) and top layer 12 mm thick with white, black, chocolate, grey yellow or green marble chips of sizes from 7 mm to 10 mm nominal size, laid in cement marble powder mix 3:1 (3 cement : 1 marble powder) by weight in proportion of 2:3 (2 cement marble powder mix : 3 marble chips) by volume, including cement slurry etc. complete :	Sqm	160.00
5	Providing & fixing Exterior Grade floor Tile of 1st quality conforming to IS:13755 in approved color and round pattern laid on 20 mm thick cement mortar 1:4 (1cement:4 coarse sand) including providing 4-5 mm gap between two tile all around as per detail drawing etc. complete consider basic rate Rs 150/sft (for rounder patterns)	Sqm	70.00
6	Providing & fixing Exterior Grade floor Tile of 1st quality conforming to IS:13755 in approved color laid on 20 mm thick cement mortar 1:4 (1cement:4 coarse sand) including providing 4-5 mm gap between two tile all around as per detail drawing etc. complete consider basic rate Rs 90/sft	Sqm	25.00
7	Providing & fixing Broken Tile Mosaic on Wall in approved color & pattern laid on 20 mm thick cement mortar 1:4 (1cement:4 coarse sand) including providing 4-5 mm gap between two tile all around as per detail drawing etc. complete. consider basic rate Rs 50/sft	Sqm	45.00
8	Providing & fixing Exterior Grade wall Tile of 1st quality conforming to IS:13755 in approved color laid on 20 mm thick cement mortar 1:4 (1cement:4 coarse sand) including providing 4-5 mm gap between two tile all around as per detail drawing etc. complete consider basic rate Rs 90/sft	Sqm	50.00

9	Providing & fixing Exterior Grade Designer Mosaic floor Tile as per approved color, shade & pattern laid on 18 mm thick cement mortar 1:4 (1cement:4 coarse sand) as per detail drawing etc. complete consider basic rate Rs 800/sft	Sqm	15.00
10	Providing & fixing 30mm thick machine cut Sand Stone(as per sample approved by the Architect) in copping and similar locations as per approved design & drawing laid over 20mm thick base cement mortar 1:4(1cemend :4 coarse sand) with joints treated with white cement, mixed with matching pigment including curing etc. complete with edge nosing polishing etc. (Basic Rate of Stone: Rs. 90/- per Sft)	Sqm	25.00
F	STRUCTURE WORK		
1	Supplying & Erection of Structural steel work riveted, bolted or welded in built up sections, trusses and framed work, including cutting, hoisting, fixing in position and applying a priming coat of approved steel primer all complete:	KG	4500.00
G	Plumbing & Drainage		
1	Providing, and fixing CPVC PIPES of Astral or Supreme having thermal stability for hot and cold water supply including all CPVC plain and brass threaded fittings including fixing the pipe with clamps at 1M spacing. This includes jointing of pipes and fittings with one steps CPVC solvent cement and testing of joints complete as per direction. Concealed work including cutting the chases and making good the walls.		
a	20mm nominal outer dia pipe	RMT	30.00
b	25mm nominal outer dia pipe	RMT	30.00
c	32mm nominal outer dia pipe	RMT	24.00
d	40mm nominal outer dia pipe	RMT	18.00
2	Providing, fixing UPVC Pipes for drainage:(including fixing of required M.S. clamps ,bends and providing lead caulked joints to pipes and fittings complete).		
a	40 mm dia soil pipe	RMT	12.00
b	75 mm dia soil pipe	RMT	24.00
c	110 mm dia soil pipe	RMT	10.00
3	Providing and fixing 110mm UPVC Nahani Trap.	Nos.	6.00
4	Providing and fixing 125mm S.S. grating over Nahani Trap.	Nos.	6.00
5	Providing and fixing BIB COCK	Nos.	6.00
6	Providing & Fixing CPVC Ball Valve		

a	20mm nominal outer dia pipe	Nos.	3.00
b	25mm nominal outer dia pipe	Nos.	2.00
c	32mm nominal outer dia pipe	Nos.	1.00
d	40mm nominal outer dia pipe	Nos.	1.00
H Electrical			
1	Wiring for Light/ Fan/ 6 amp point/ 16amp point along with earth wire with the following sizes of FRLS PVC insulated copper conductor, single core cable in surface/ recessed PVC conduit as required.		
a	2 X 1.5 sq. mm + 1 X 1.5 sq. mm earth wire	Rmt	50.00
b	2 X 2.5 sq. mm + 1 X 2.5 sq. mm earth wire	Rmt	100.00
c	2 X 4 sq. mm + 1 X 4 sq. mm earth wire	Rmt	100.00
d	2 X 6 sq. mm + 1 X 6 sq. mm earth wire	Rmt	10.00
2.00	Supply and Fixing of 6 pin 16/6 amp 240 volt weather proof power switch socket switch complete with all accessories as per specifications and as required.	Nos	10
3.00	Supplying, installation, testing and commissioning of necessary MCB's B/ C series & minimum 10kA breaking capacity, RCCB's, isolator etc. in existing distribution boards including dressing, ferruling, thumbing of wires etc. complete as per specifications and details as follows:	No.	1.00
4 WAY TPN DB			
INCOMER :			
1 no. 40A, FP MCB/ RCCB			
Outgoings			
12 Nos. 6A/10A/16A/20A/25A SP MCB's, as specified in drawings.			
Light Fixtures			
1.00	LED Up- Lighters (Weather Proof)	Nos	8.00
2.00	LED Down- Lighters (Weather Proof)	Nos.	7.00
3.00	LED Wall Bracket Lights (Weather Proof)	Nos	12.00
I Miscellaneous Work			
1	Providing & fixing 32mm th.seasoned Miranti wood/ Canadian Pine wood planks with necessary hardware on existing MS frame complete with coating of linscid oil.	Sqm	20.00

PART F (SUPPLY, INSTALLATION AND COMMISSIONING OF NEW LIFT)

The FSSAI intends to procure & install one new lift with 8 passengers (680 kg weight) carrying capacity with the best available technology and quality using Gearless & Machine Room Less (MRL) system with fully functional ARD (Automatic Rescue Device). The Technical Specifications for the proposed Lifts are given below as an indicative and the essentially required specifications to be adhered to by the lift manufacturers as per present norms/rules/guidelines/circulars issued under (i) The Indian Electricity Rules 1956 (ii) The Indian Electricity Act 1910 (iii) Bombay Lift Act 1939 (iii) Delhi Lift and Escalator Bill (iv) Haryana Lifts and Escalator Act-2008 (v) Fire safety regulations pertaining to lifts (vi) NBC provisions applicable to lifts-2005 etc. The bidders shall also take into account the applicable local and State regulations for the design and installation of lifts. Wherever appropriate Indian Standards are not available, relevant British and/or IEC Standards shall be applicable. BIS certified equipment shall be used as a part of the Contract. EN-81 standards as amended to date would be used as a benchmark where appropriate IS are not available. The Lift will carry on site comprehensive complete warranty of two years from the date of installation. The broad Technical Specifications are appended below for reference: -

Technical specification

Type of lift	Passenger Lift
Number of lift required	01 Nos
Load: number of Persons	08 Passengers (680 Kg).
Rated Speed	1.00 mps or above.
Motor Speed/specification	Approx 180 starts / hour
Elevator Duty Elevator Cycles of operation	400000 cycle per annum
Travel in meters	Approx 12 Mtrs
Number of Floors to be Served/Stops	3 Nos (Includes GF + 2 floors)
Position of machinery	Directly above lift well.
(a) Type of control	Gearless Microprocessor based AC variable voltage variable frequency with MRL operation.
(b) Type of operation	Microprocessor based digital simplex selective collective without attendant with MRL operation.
(c) Potential free Contacts	Potential free contacts for each floor Position and up and down moment of the lift Shall be provided in the controller which can be used for the building automation system at later date
Car entrance door	Stainless steel (the bidder should provide other options which will be considered for better ambience).
(a) Number	2 Nos. at each floor.
(b) Type of doors	Power operated horizontal sliding – center opening
(d) Car open in front only	Yes
(e) Fire resisting rating	The landing door should have min 2 hour as per IS standard.
Lift car	
(a) Construction design	As per General specification for lift 2003 amended as on date

(b) Interior Finish	With prior approval of FSSAI concerned officials.
(i) Ceiling	Stainless Steel Sheet with design options to be approved.
(ii) Lighting	Shall be 'LED' lights with 200 lux level make Philips/Syska or equivalent established brand. Design options to be provided for approval.
(iii) Ventilation	Shall be cross flow blower fan with louver with 02 Nos fans.
Emergency supply	i. Independent Inverter backup with trickle/boost charges arrangement for at least 30 minutes with maintenance free batteries for emergency light, alarm bell and inter-com system
	ii. A separate maintenance free battery system should be provided for ARD
Door Close Safety	Full height Infrared light curtain door safety In addition to a pressure operated switch (mechanical safety switch). Door Nudging feature should be there in lift
Controller panel	The controller panel shall be of suitable steel gauge having vermin/Dust proof Arrangements with suitable in built ventilation system.
Signals / Buttons	Micro Led Red/yellow/Green
COP Type	Surface Mounted Partial height
COP Faceplate Material	Glossy Durably polycarbonate
COP Faceplate	Pre designed Solid Colors & Printed Pattern
COP Buttons	Round tactile Flush mounted silver mirror polished Amber/White LED
Display type	Segmented LCD/LED
Intercom System	The intercom system provided in the lift car has to be hand free type and with lifting cradle and intercom in machine room shall also be provided with direct connection at reception/security desk. Inter com of Lift shall be connected with the suitable wiring to the existing EPABX system also.
To Automatic Rescue Device	(i) ARD should monitor the normal power supply in the main controller and shall activate Rescue operations within ten seconds of normal power supply failure. It should bring the elevator to the nearest floor at a slower speed than the normal run. While proceeding to the nearest floor the elevator will detect the zone and stop. After the elevator has stopped, it automatically opens the doors and parks with door open. After the operation is completed by the ARD the elevator is automatically switched over to normal operations as soon as normal power supply resumes.
	(ii) In case the normal supply resumes during ARD in operation the elevator will continue to run in ARD mode until it reaches the nearest landing and the doors are fully opened. If normal power supply resumes when the elevator is at the landing it will automatically be switched to normal power operation.
	(iii). The lift safeties shall remain active during ARD mode of operation

	(iv). The battery capacity should be adequate so as to operate the ARD at least seven times a day. Provided the duration between usage is at least 30 minutes.
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S.No.	Item/Description	Unit	Qty
1.	Supply, Installation and Commissioning of New Lift with latest available technology i.e. Gearless, Machine Room Less (MRL) with capacity to carry 680 kg weight equivalent passengers with 3 stops at the minimum speed of 1 mtr per second to 1.25 mtr per second. The Lift shall be of Schindler/Mitsubishi/OTIS make only. Cabin Design and Door design will be with prior approval of FSSAI. All Complete in all respects viz ARD/Independent Cabin emergency lights/fans and other standard safety features at par with any modern lift facility.	No.	01

9 Eligibility Criteria for Technical Bid:

To be eligible to participate in the said tender enquiry, the tenderer must fulfill the following technical requirements/criteria: -

- 9.1 The Bidder must have an established permanent setup (submit company profile/details indicating location/office address with proof).
- 9.2 **Tender fees:** Cost of tender fee is Rs.100/- (non-refundable) in the form of Demand draft/Pay order drawn on any Nationalized Bank in favour of Senior Accounts Officer, FSSAI, payable at New Delhi 110002 or in cash.
- 9.3 **Earnest Money Deposit (EMD)/Bid Security:** Earnest Money Deposit is for Rs.12,00,000/- (Rupees Twelve Lakhs Only) (non-bearing interest). The EMD shall be paid in the form of demand draft/banker's cheque/Fixed Deposit Receipt/Bank Guarantee issued by a nationalized bank/Scheduled Commercial Bank in an acceptable form in favour of **Sr. Accounts Officer, FSSAI** payable at **New Delhi**.
- 9.4 Tender offers received without EMD shall be rejected straightway and will not be considered. EMD of tendering agency who submits the sealed quotation but withdraw the same before expiry of the tender validity date may be forfeited at the discretion of FSSAI.
- 9.5 **Firm's Registration:** Bidder must be registered for Income tax/possession of PAN, GST, ESI & PF/EPF. (Attach supportive document viz copy of Regn).
- 9.6 The person signing the tender document on behalf of the agency, shall attach with the tender a proper Power of Attorney, duly executed, stating that he has the authority to bind in all the matters pertaining to the contract, including the arbitration clause.
- 9.7 The bidding firm/agency/company should be an Indian Firm/Agency/Company of Indian origin having been incorporated/in existence for the minimum period of five years as on date of tender document. (attach supportive documentary proof indicating existence date).

- 9.8 The bidding establishments should be a registered with CPWD under composite category having permanent office set up in Delhi/New Delhi (i) having authorisation to undertake project/work valuing Rs. 4.00 crore and more and (ii) interested PSUs, having permanent set up/office in Delhi/New Delhi or adjoining area like NOIDA/Ghaziabad/Faridabad(attach supporting document as proof).
- 9.9 The bidding firm/agency/company must have successfully done/completed in any of the government departments/organizations/foreign missions in India for works/services during the past five years with the following criteria :-
- (i) Three composite works of Rs.1.50 crore each (At least two works should be composite building works like temp LGSF based construction/pmt construction, all electrical, air-conditioning, visual, furniture and fixtures etc excluding maintenance work)
Or
 - (ii) Two Composite Works (as stated above) of Rs.2.50 crore each
Or
 - (iii) One Composite Work (as stated above) of Rs.4.50 crore or more.
- (Attach copies of work order along with work completion satisfactorily report in support).
- 9.10 The agency and its associated subsidiaries should not have been blacklisted by any agency or involved in any pending government investigation directly for corruption or unfair trade practices etc(Separate undertaking to be submitted by the bidder).
- 9.11 Vendors should have MOU/authorisation back up with a principle technology partner (OEM – Original Equipment Manufacturer/authorised distributors/dealers) for various Visual/Display Equipment/Items and Mitsubishi/Hitachi brands VRF Air conditioning System with capacity of min 50 tons or more who covers up all technological part are only eligible to participate.
- 9.12 The average annual turnover of the bidder should be Rs. 5.00 Crore per year for the last three financial years preceding to current financial year.

Desirable Criteria

- 9.13 The bidding agency/firm/company having valid ISO certification will be given preference.
- 9.14 The bidding firm with MSME registration will also be an added advantage and given preference in selection.

Part-III

Standard condition of RFP - May be referred for standard terms of RFP

The Bidder is required to give confirmation of their acceptance of the Standard Conditions of the Request for Proposal mentioned below which will automatically be considered as part of the Contract/Work order concluded with the successful Bidder (i.e. contractor/contractor in the contract), as selected by the FSSAI i.e. FSSAI. Failure to do so may result in rejection of the Bid submitted by the Bidder.

1. **Law:** The Contract shall be considered and made in accordance with the laws of the Republic of India. The contract shall be governed by and interpreted in accordance with the laws of the Republic of India.

2. **Effective Date of the Contract:**The contract shall come into effect on the date of signatures of both the parties on the contract (Effective Date) and shall remain valid until the completion of the obligations of the parties under the contract. The deliveries and supplies and performance of the services shall commence from the effective date of the contract.

3. **Arbitration:** All disputes or differences arising out of or in connection with the Contract shall be settled by bilateral discussions. Any dispute, disagreement or question arising out of or relating to the Contract or relating to construction or performance, which cannot be settled amicably, may be resolved through arbitration. Appointment of Arbitrator shall be made by mutual consent, failing which Arbitrator shall be appointed under Arbitration Act/Min of Law & Justice.

4. **Penalty for use of Undue influence:**The Contractor undertakes that he has not given, offered or promised to give, directly or indirectly, any gift, consideration, reward, commission, fees, brokerage or inducement to any person in service of the FSSAI or otherwise in procuring the Contracts or forbearing to do or for having done or forborne to do any act in relation to the obtaining or execution of the present Contract or any other Contract with the Government of India for showing or forbearing to show favour or disfavour to any person in relation to the present Contract or any other Contract with the Government of India. Any breach of the aforesaid undertaking by the Contractor or any one employed by him or acting on his behalf (whether with or without the knowledge of the Contractor) or the commission of any offers by the Contractor or anyone employed by him or acting on his behalf, as defined in Chapter IX of the Indian Penal Code, 1860 or the Prevention of Corruption Act, 1986 or any other Act enacted for the prevention of corruption shall entitle the FSSAI to cancel the contract and all or any other contracts with the Contractor and recover from the Contractor the amount of any loss arising from such cancellation. A decision of the FSSAI or his nominee to the effect that a breach of the undertaking had been committed shall be final and binding on the Contractor. Giving or offering of any gift, bribe or inducement or any attempt at any such act on behalf of the Contractor towards any officer/employee of the FSSAI or to any other person in a position to influence any officer/employee of the FSSAI for showing any favour in relation to this or any other contract, shall render the Contractor to such liability/ penalty as the FSSAI may deem proper, including but not limited to termination of the contract, imposition of penal damages, forfeiture of the Bank Guarantee and refund of the amounts paid by the FSSAI.

5. **Agents / Agency Commission:** The Contractor confirms and declares to the FSSAI that the Contractor is the original manufacturer of the stores/provider of the services referred to in this Contract and has not engaged any individual or firm, whether Indian or foreign whatsoever, to intercede, facilitate or in any way to recommend to the Government of India or any of its functionaries, whether officially or unofficially, to the award of the contract to the Contractor; nor has any amount been paid, promised or intended to be paid to any such individual or firm in respect of any such intercession, facilitation or recommendation. The Contractor agrees that if it is established at any time to the satisfaction of the FSSAI that the present declaration is in any way incorrect or if at a later stage it is discovered by the FSSAI that the Contractor has engaged any such individual/firm, and paid or intended to pay any amount, gift, reward, fees, commission or consideration to such person, party, firm or institution, whether before or after the signing of this contract, the Contractor will be liable to refund that amount to the FSSAI. The Contractor will also be debarred from entering into any supply Contract with the Government of India for a minimum period of five years. The FSSAI will also have a right to consider cancellation of the Contract either wholly or in part, without any entitlement or compensation to the Contractor who shall in such an event be liable to refund all

payments made by the FSSAI in terms of the Contract along with interest at the rate of 2% per annum above LIBOR rate. The FSSAI will also have the right to recover any such amount from any contracts concluded earlier with the Government of India.

6. **Access to Books of Accounts:** In case it is found to the satisfaction of the FSSAI that the Contractor has engaged an Agent or paid commission or influenced any person to obtain the contract as described in clauses relating to Agents/Agency Commission and penalty for use of undue influence, the Contractor, on a specific request of the FSSAI, shall provide necessary information/inspection of the relevant financial documents/information.

7. **Non-disclosure of Contract documents:** Except with the written consent of the FSSAI/Contractor, other party shall not disclose the contract or any provision, specification, plan, design, pattern, sample or information thereof to any third party.

8. **Liquidated Damages:** In the event of the Contractor's failure to submit the Bonds, Guarantees and Documents, supply the stores/goods and conduct trials, installation of equipment, training, etc as specified in this contract, the FSSAI may, at his discretion, withhold any payment until the completion of the contract. The FSSAI may also deduct from the CONTRACTOR as agreed, liquidated damages to the sum of 0.5% of the contract price of the delayed/undelivered stores/services mentioned above for every week of delay or part of a week, subject to the maximum value of the Liquidated Damages being not higher than 10% of the value of delayed stores.

9. **Termination of Contract:** The FSSAI shall have the right to terminate this Contract in part or in full in any of the following cases:-

(a) The delivery of the material or required works and services is/are delayed for causes not attributable to Force Majeure for more than one week after the scheduled delivery/work/services.

(b) The Contractor is declared bankrupt or becomes insolvent.

(c) The completion of work is delayed due to causes of Force Majeure by more than 10 days provided Force Majeure clause is included in contract.

(d) The FSSAI has noticed that the selected agency/Contractor has utilised the services of any Indian/Foreign agent in getting this contract and paid any commission to such individual/company etc.

(e) There is undue & wilful delay in supply of required material for the work resulting delay in completion of the work by the expected schedule as agreed upon.

(f) As per decision of the Arbitration Tribunal.

(g) Non-compliance of applicable statutory obligations, as per law of land by contractor/selected firm.

10. **Notices:** Any notice required or permitted by the contract shall be written in the Hindi or English languages and may be delivered personally or may be sent by FAX or registered pre-paid mail/airmail/e-mail, addressed to the last known address of the party to whom it is sent.

11. **Transfer and Sub-letting:** The Contractor has no right to give, bargain, sell, assign or sublet or otherwise dispose of the Contract or any part thereof, as well as to give or to let a third party take benefit or advantage of the present Contract or any part thereof.

12. **Patents and other Industrial Property Rights:** The prices stated in the present Contract shall be deemed to include all amounts payable for the use of patents, copyrights, registered charges, trademarks and payments for any other industrial property rights. The Contractor shall indemnify the FSSAI against all claims from a third party at any time on account of the infringement of any or all the rights mentioned in the previous paragraphs, whether such claims arise in respect of manufacture or use. The Contractor shall be responsible for the completion of the supplies including spares, tools, technical literature and training aggregates irrespective of the fact of infringement of the supplies, irrespective of the fact of infringement of any or all the rights mentioned above.

13. **Amendments:** No provision of present Contract shall be changed or modified in any way (including this provision) either in whole or in part except by an instrument in writing made after the date of this Contract and signed on behalf of both the parties and which expressly states to amend the present Contract.

14. **Taxes and Duties**

Applicable tax viz GST will be paid extra over the quoted prices, if not included earlier.

All bidders are to adhere to the existing GST provisions and any other tax related law of land and after award of contract any deviation or addition on this count shall not be entertained and the bidder shall be responsible for his acts and deeds.

Part IV – Special Conditions of RFP

The Bidder is required to give confirmation of their acceptance of Special Conditions of the RFP mentioned below which will automatically be considered as part of the Contract concluded with the successful Bidder (i.e. Contractor in the Contract) as selected by the FSSAI. Failure to do so may result in rejection of Bid submitted by the Bidder.

1. **Performance Guarantee:** The Bidder will be required to furnish a Performance Guarantee by way of Bank Guarantee through a public sector bank or a private sector bank authorized to conduct government business (ICICI Bank Ltd., Axis Bank Ltd or HDFC Bank Ltd.) for a sum equal to 5% of the contract value within 15 days of receipt of the confirmed order. Performance Bank Guarantee (PBG) should be valid up to one year beyond the date of completion of entire work. PBG may also be furnished in the form of a Bank Draft/Bankers'Cheque or Fixed Deposit Receipt if the successful bidder wish to. The specimen of PBG is given in Annexure-6 attached to this RFP. The Performance Bank Guarantee shall be considered open upon receipt by the FSSAI's Bank. In case any claims or any other contract obligations are outstanding, the selected contractor will extend the Performance Bank Guarantee as asked for by the FSSAI till such time as the Contractor settles all claims and completes all contract obligations. The Performance Bank Guarantee will be subject to encashment by the FSSAI and shall be refunded after successful discharging of all obligations relating to the contract. In case the conditions regarding adherence to delivery schedule, settlement of claims and other provisions of the contract are not fulfilled by the Contractor, the same would be adjusted from the available PBG.

2. **Option Clause:** The contract will have an Option Clause, wherein the FSSAI can exercise an option to procure an additional 50% of the original contracted quantity in accordance with the same terms& conditions of the present contract. This will be applicable within the currency of

contract. The Bidder is to confirm the acceptance of the same for inclusion in the contract. It will be entirely the discretion of the FSSAI to exercise this option or not.

3. **Repeat Order Clause** – The contract will have a Repeat Order Clause, wherein the FSSAI can order upto 50% quantity of the items under the present contract within six months from the date of supply/successful completion of this contract, the cost, terms & conditions remaining the same. The Bidder is to confirm acceptance of this clause. It will be entirely the discretion of the FSSAI to place the Repeat order or not.

4. **Tolerance Clause** – To take care of any change in the requirement during the period starting from issue of RFP till placement of the contract, FSSAI reserves the right to 20% plus/minus increase or decrease the quantity of the required goods upto that limit without any change in the terms & conditions and prices quoted by the Contractor. While awarding the contract, the quantity ordered can be increased or decreased by the FSSAI within this tolerance limit.

5. **Terms of Payment**

The payment to the selected Contractor will be made as per following schedule:-

- (a) 25% Advance of total cost - against submission of equivalent amount Bank Guarantee/FDR/DD in favour of Sr Accounts Officer, FSSAI. The same will be released after completion of 40% work satisfactorily.
- (b) Further 25% Advance of total cost - After completion of 60% work subject to Completion satisfaction of Head(GA) and Asstt Dir (GA) and duly certified by empanelled sr and lead experts.
- (c) Balance/Final 50% payment - After satisfactory completion of entire works and Supply/installation and commissioning of all items as per RFP and removal of all malba/leftovers etc from site and submission of Indemnity Bond on Rs.100/- e-stamp paper towards guarantee for all purpose for one year for work done and items supplied.

6. **Paying Authority:**

- (a) Paying Authority will be Accounts Division, FSSAI, 3rd Floor, FDA Bhavan, New Delhi-110 002. The payment of bills will be made on submission of the following documents by the selected Contractor along with the bill:
 - (i) Ink-signed copy of bill/Invoice
 - (ii) Copy of Supply Order/Contract
 - (iii) Job Completion Certificate
 - (iv) Performance Bank guarantee
 - (v) Details for electronic payment viz Account holder's name, Bank name, Branch name and address, Account type, Account number, IFSC code, MICR code
 - (vi) Indemnity Bond (on Rs.100 e-stamp paper)

7. **Force Majeure clause**

a. Neither party shall bear responsibility for the complete or partial non performance of any of its obligations (except for failure to pay any sum which has become due on account of receipt of goods under the provisions of the present contract), if the non-performance results from such Force Majeure circumstances as Flood, Fire, Earth Quake and other acts of God as well as War, Military operation, blockade, Acts or Actions of State Authorities or any other circumstances beyond the parties control that have arisen after the conclusion of the present contract.

b. In such circumstances the time stipulated for the performance of an obligation under the present contract is extended correspondingly for the period of time of action of these circumstances and their consequences.

c. The party for which it becomes impossible to meet obligations under this contract due to Force Majeure conditions, is to notify in written form the other party of the beginning and cessation of the above circumstances immediately, but in any case not later than 10 (Ten) days from the moment of their beginning.

d. If the impossibility of complete or partial performance of an obligation lasts for more than the prescribed time frame of the exhibition, either party hereto reserves the right to terminate the contract totally or partially upon giving prior written notice to the other party of the intention to terminate without any liability other than reimbursement on the terms provided in the agreement for the goods/services received.

8. **Penalty Clause**

The selected agency would be required to meet standard for all the works & services set by the FSSAI. Any breach of timelines or failure to carry out any work as per quality & quantity requirements will result in imposition of penalty equivalent to maximum 10% of the total agreed price of the contract and taking action under clause 4 of part IV relating to encashment & forfeiture of Performance Guarantee. FSSAI reserves the right to get the allied works/services done by any other agency at the risk and cost of the selected bidder. Further in case of delay in work/services beyond reasonable and acceptable reasons/circumstances, damages equivalent to 0.50% of the total cost for each week of such delay shall be recovered. The decision of FSSAI in this regard will be sole and final.

Other Conditions/Guidelines

9. Miscellaneous jobs/works to be carried out during the currency of contract :-

(a) All the material used for temp construction for creation of vertical structure for usage of FSSAI shall be of international standard and safe to use.

(b) All electrical cables/connectors/switchboards panel, switches, sockets, telephone/fax/Internet lines will be of ISI or as per the good quality specifications/norms of well renowned makes such as Havel's, Roma Modular, Anchor or equivalent and their laying will be completely covered, safe and tamper proof to avoid any chance for short-circuit/accident etc.

(c) The routine Upkeep and Clean-up of the complete infrastructure while carrying out the construction shall be carried out every morning and evening so as to avoid any spreading of waste material/items/empties and constn material etc.

- (d) The Cleaning Process will be carried out by using the mechanical/electrical devices by the experienced staff and manual means should be engaged during the construction period by the selected agency.
- (e) If the performance of the selected service Agency is not found satisfactory during the validity of the contract, FSSAI reserves the right to cancel the contract unilaterally at any stage and no claim of damage etc from the selected Agency will be entitled.
- (f) The actual date of commencement of work will be reckoned from the date of signing of the Agreement/acceptance of work order.
- (g) The Selected Agency would indemnify FSSAI against any loss of property or life or any kind accident, fire etc during the execution of the contract.
- (h) The bidder shall include for the provision of all labour, materials, tools, supplies, equipment, services, facilities, supervision, administration, works contract tax, licenses, permits, insurances, bonds and any other tax/levy as may be applicable, incidentals and all other things necessary to perform and incidental to the performance of the work in strict accordance with the contract documents to the satisfaction of the Architect/ Consultants and Owner.

Statutory Conditions of the Contract(Applicable in case of Successful Bidder)

1. The contractor shall be responsible for all commissions and omissions on part of work force engaged for the purpose conduct of the event. The FSSAI shall not be responsible in any manner whatsoever, in matter of injury/death/health etc. of the contractor's employees performing duties under this contract.
2. The contractor shall be obliged and solely responsible to comply with all statutory security requirements in respect of manpower engaged by the firm and FSSAI shall not be a party to any dispute arising out of such deployment by the contractor.
3. The work force deployed by the contractor under this contract shall be the employee of the contractor and in no circumstance shall have any claim of employment with the FSSAI.
4. **Affidavit.** An affidavit (on e-stamp paper of Rs. 10/-) is required to be submitted by the successful bidder regarding the fact that the persons employed by the contractor for the outsourcing in relation to the conduct of the proposed work/services be the employees of the bidder for all the intents and purposes and, in no case shall be a relationship of employer-employee between the said persons and the FSSAI shall accrue implicitly and explicitly and the bidder shall also be solely responsible for providing all the statutory benefit to the personnel employed by it. The affidavit should also contain a declaration that bidder shall make payment of compensation under the Workmen's Compensation Act-1923, Industrial Dispute Act-1947, Minimum Wages Act-1936, 1948 or any other applicable Acts or Enactments in case of injury or death of any of its workers while at work or otherwise due to contractors directions/any other job. The affidavit should also contain a declaration that the bidder shall take care all other statutory liabilities& obligations as well in the most sincere manner and shall solely be responsible for the same.

Part V – Evaluation Criteria & Price Bid issues

1. Evaluation Criteria

(a) Only those Bids will be evaluated which are found to be fulfilling the eligibility and qualifying requirements of the RFP.

(b) The technical bids be supported by documentary proof of technically qualifying laid down criteria. For commercial bids, the offers should be restricted to only commercial/price aspects. The rates per unit as per items/qty mentioned in Price Bid Format and the total cost for the entire work scope as mentioned in RFP be quoted as per directive format attached.

(c) The Lowest Bid will be decided upon the lowest price quoted by the particular bidder as per the Commercial/Price Bid Performa Annexed to this Tender enquiry/RFP. The ultimate cost to the FSSAI would be the deciding factor for ranking of bids. **All columns/guidelines of the Commercial/Price Bids shall be filled in by the bidder and no column should be left blank.**

(d) The Bidders are also required to spell out the rates of each and every item, services and applicable GST or any other applicable levy/tax etc in unambiguous terms; otherwise their offers will be loaded with the maximum rates of duties and taxes for the purpose of comparison of prices. In the absence of any such stipulation it will be presumed that the prices quoted are firm and fixed and no claim on account of such duties will be entertained after the opening of tenders. If a Bidder chooses to quote a price inclusive of any duty/tax and does not confirm inclusive of such duty/tax so included is firm and final, he should clearly indicate the rate of such duty/tax and quantum of such duty/tax included in the price. In the absence of any tax indication it will be presumed that the prices are inclusive of applicable taxes/duties.

(e) If there is a discrepancy between the unit price and the total price that is obtained by multiplying the unit price and quantity, the unit price will prevail and the total price will be corrected. If there is a discrepancy between words and figures, the amount in words will prevail for calculation of price.

(f) The Lowest Acceptable Bid will be considered further for placement of contract / Supply Order after complete clarification and price negotiations as decided by the FSSAI. The FSSAI will have the right to award contracts to different Bidders for being lowest in particular items. The FSSAI also reserves the right to do Apportionment of Quantity, if it is convinced that Lowest Bidder is not in a position to supply full quantity in stipulated time.

2. Bid documents may be submitted in the agency's letter head/Covering letter containing the following documents: -

Annexure – 1	:	Tender Form
Annexure – 2	:	Bidder's profile
Annexure – 3	:	Financial Status
Annexure – 4	:	Letter of authority
Annexure – 5	:	Financial Bid
Annexure – 6	:	Performance Security (Bank Guarantee)
Annexure – 7	:	Check List for Bidders

3. With a view to assist the prospective bidders in formulation of their quotes, the following are enclosed :-

- (a) Layout of Floor Plan indicating location for the proposed construction, space/area, ingredients of material/construction to be carried out etc. ... Appendix-A
- (b) Price Bid Format ...Annexure - 5
- (c) Tender Form, Bidders' Profile, Financial Status, Letter of Authority, Performance Guarantee/Security Format and ChecklistAnnexures-I to Annexure VII

Assistant Director (General Administration)
Food Safety and Standards Authority of India

Encls: Appendix-A&Annexures 1 to 7

Tender Form

To,

The Asstt Dir (GA)
Food Safety and Standard Authority of India
Ministry of Health & Family Welfare,
FDA Bhawan, Kotla Road,
New Delhi-110002

Ref. Your Tender No. _____
dated _____

We, the undersigned have examined the above Tender Document, No. _____, dated _____(if any), for carrying out the work relating to creation of furnished office structure with complete interiors, supply of furniture & fixtures, airconditioning system audio visual and other misc& civil work at top floor, FRSL premises, Indirapuram, Distt ghaziabad in conformity with your above referred document.

If our Tender is accepted, we undertake to perform the services as mentioned above.

We agree to keep our tender valid for acceptance as required in the Tender document or for subsequently extended period, if any agreed to by us. We also accordingly confirm to abide by this Tender up to the aforesaid period and this Tender may be accepted any time before the expiry of the aforesaid period. We further confirm that, until a formal contract is executed, this Tender read with your written acceptance thereof within the aforesaid period shall constitute a binding contract between us.

We further understand that you are not bound to accept the lowest or any tender you may receive against your above-referred Tender enquiry.

We confirm that we do not stand deregistered/banned/blacklisted by any Central/State Government Departments/offices.

Brief of court/legal cases pending, if any, are following:

We confirm that we fully agree to the terms and conditions specified in above mentioned Tender documents, including amendment/ corrigendum if any.

(Signature with date)

(Name and designation) Duly authorised to sign Tender for and on behalf of bidder with
company seal

Annexure - 2

BIDDER'S PROFILE:

1.	Name of firm:	
2.	Bidder's name	
3.	Registered office address	
4.	Correspondence address	
5.	Telephone: Office – Residence Mobile No.	
6.	E-mail address & website	
7.	Tele-fax Number	
8.	VAT No.	
9.	PAN Number	
10.	STRUCTURE AND ORGANIZATION The applicant is (a) an individual (b) a proprietary firm (c) a firm in partnership (d) a Limited Company or Corporation. (Please attach attested copies of documents of registration / incorporation of your firm)	

I / We hereby declare that the information furnished above is true and correct.

Place:

Date:

Signature of Bidder / Authorized signatory

Name of the Bidder

(Seal of the Bidder)

FINANCIAL STATUS**Name of the Bidder**

Description	Financial Years		
	2015-16	2016-17	2017-18
Annual Turnover			
Net Worth			
Current Assets			
Current Liabilities			
Total Revenues			
Profit Before Tax			
Profit After Tax			

1. Attach the copies of financial statements, duly certified, including all related notes and income statement for the last three Financial Years as indicated above complying with the following conditions.
2. All such documents reflect the financial situation of the bidder and not sister or parent companies.

SIGNATURE OF THE BIDDER WITH SEAL AND DATE

LETTER OF AUTHORITY

PROFORMA FOR LETTER OF AUTHORITY FOR ATTENDING MEETING.

No.

Date:

Asstt Director (GA),
FDA Bhawan, 3rd floor,
Kotla Road,
New Delhi-110002

Dear Sir,

We _____ hereby authorize following representative(s) to attend Technical bid opening & Price bid opening and for any other correspondence and communication against above Bid Document:

- 1) Name & Designation _____ Signature
- 2) Name & Designation _____ Signature

We confirm that we shall be bound by all commitments made by aforementioned authorised representatives.

Yours faithfully,

Signature

Name & Designation

For and on behalf of

Note: This letter of authority should be issued by the bidder in writing & duly signed by a person competent and having the power of attorney to bind the bidder. Not more than two persons are permitted to attend Techno –commercial un-priced and Price bid opening.

Price-Bid

INVITING BIDS FOR FOR CREATION OF FURNISHED OFFICE STRUCTURE WITH COMPLETE INTERIORS, SUPPLY OF FURNITURE & FIXTURES, AIRCONDITIONING SYSTEM AND OTHER MISC & CIVIL WORK AT 1st FLOOR, FRSL PREMISES, INDIRAPURAM, DISTT GHAZIABAD

(Refer to Scope/description of works/goods (in quantity) as mentioned in Part-II of tender Notice).

Sl. No.	Description of work	Tentative Qty in Sqm	Unit Rate (in Rs.)	Total Amount (in Rs.)
1	<p>Superstructure : Designing, fabricating, supplying & erection at site (Roof top level i.e.upto 20 metre height) of pre engineered / prefabricated light weight single storey without staircase steel structure as follows:</p> <p>The structure shall consist of works as under:- Structural Framework:- Fabrication and supply of the walls panels, roof trusses joists shall be all made up of roll-formed cold rolled lipped “C” steel sections of width 89mm or 150 mm made out sheet thickness ranging from 0.75mm to 1.20 mm with Zinc/Galvalume coating of 275GSM and steel yield strength of 550MPa i/c portal frame made of HR steel if required to accommodate large rooms including the base plate anchor bolts etc. Purlin:- GI hot section/ Galvalume “C” section Runner: Cold rolled lipped “C” steel sections shall be provided @ interval of 750 mm c/c for hanging of lights / false ceiling . Roofing:- Metal profile PPGL 0.5mm TCT in colours as approved Roof Insulation:- 16kg/m³, 50mm thk Fiber glass roof insulation External Wall Cladding:- 12mm thick Heavy duty Fiber cement boards of exterior grade Building Paper – Breather Foil on external face of LGSF wall. Internal wall cladding:- 12 mm thick Normal fiber cement boards upto bottom of truss/joist,However the clear height of bottom of truss/joist shall not be less than 3.0 mtr from floor level . Internal Wall Lining – 12.5mm thk Gypsum Plaster board with necessary fixing with necessary screws and finishing with jointing compound and jointing tape etc. Wall Insulation:- 50mm thick mineral wool 48kg/m³ density. Suitable sun shades made out of 0.50 mm PPGL sheets will be provided to all external windows and doors not covered under verandah. The minimum projection for the sun shade shall be 450 mm and 300 mm wider than the width of the</p>	770 sqm		

	<p>opening.</p> <p>Gutter and down take pipe:- Valley Gutter and down take pipe as per Architectural and as per actual requirements</p> <p>Finishing:- Ready to paint surface for interior & exterior including Jointing & a coat of cement primer</p> <p>Soffit and Eaves or equivalent Lining :- External Soffit and Eaves Lining with Fiber cement Boards.</p> <p>All civil work up to plinth level/Roof top level where the prefabricated structure to be erected shall be paid separately as per requirement & site conditions. The work shall be executed as per drawing enclosed with the NIT. (The outside dimensions in plan of the light gauge metal frame shall be measured for working out the area payable under this item. However, cut-out/opening shall be deducted from the above measured areas. Nothing extra shall be paid for roof projections/ sunshades, or height.)</p> <p>(Note: Split up of components of this item is not permitted, all relevant works/items in this item shall be of specialised LGSF manufacturers only)</p> <p>The above work include removal / shifting of all services existing on the relevant area as per the instruction of officer – in –charge,</p>			
2	CIVIL WORK: Excavation of Base Work on terrace & back filling of available excavated area with demolition of any RCC/Brick wall.	700sqm		
3	Providing RCC Plinth beam of 150 x 230mm with nominal reinforcement of 8mm TMT bars & M20 concrete for fixing of LGSF wall by means of anchor fastener. (Reinforcement will be paid extra)	16 Cum		
4	Providing & laying in position cement concrete in floor 1:3:6 (1 Cement: 3 Corase Sand : 6 Graded Stone Aggregate 20mm Nominal size) 75mm thick. With Water Proofing	20 cum		
5	Plinth beam edge Protection of average 50mm thick 1:5:10 and 300mm in width (Sloping from 3 inches to 1 inch)	10 cum		
6	Flooring (Dry Area): Floor tiles and skirting (100 mm height) in general & dry areas shall be of Vitrified Tiles 600x600mm of approved color laid on a bed of 20mm thick cement mortar 1:3 (1Cement:3 Coarse sand) finished with a flush pointing in tile grout with matching pigment including preparation of surface, cleaning etc complete. (Base Price – Rs. 100/Sqft) (Kajaria make)	770 sqm		
7	Flooring (Wet Area): Toilet area - Minimum 7 mm thick antiskid tiles of Kajaria/NITCO/ make approved equivalent of approved colour & quality.	60 sqm		

8	Wall Tiling (Toilet Area): Glazed Ceramic Tiles of 300x450mm or 300x300mm as available up to height of 2100mm in toilets shall be used for Dado/ wall tiles, of approved color and make, fixed on the wall with the help of adequate adhesive, finishing, cleaning etc complete. Joints to be finished with tile grout with matching pigment etc. Complete	200 sqm		
9	Water Proofing (Toilet wall area): Water proofing with plastomeric modified APP polymer membrane reinforced with non woven fibre in Toilet areas upto 7ft height.	400 sqm		
10	Internal Wall Paint : Providing & applying 2 coat of Plastic Emulsion paint including a coat of primer (Asian - Ace - Apex).	2250 sqm		
11	External Wall Paint : Providing & applying 2 coat of Exterior weather coat with sealant and cement primer coat on external surface of fiber cement boards. (Asian)	1000 sqm		
12	False Ceiling : Providing and fixing tiled false ceiling of approved materials of size 595x595 mm in true horizontal level, suspended on inter locking metal grid of hot dipped galvanized steel sections (galvanized @ 120 grams/ sqm, both side inclusive) consisting of main "T" runner with suitably spaced joints to get required length and of size 24x38 mm made from 0.30 mm thick (minimum) sheet, spaced at 1200 mm center to center and cross "T" of size 24x25 mm made of 0.30 mm thick (minimum) sheet, 1200 mm long spaced between main "T" at 600 mm center to center to form a grid of 1200x600 mm and secondary cross "T" of length 600 mm and size 24x25 mm made of 0.30 mm thick (minimum) sheet to be interlocked at middle of the 1200x600 mm panel to form grids of 600x600 mm and wall angle of size 24x24x0.3mm and laying false ceiling tiles of approved texture in the grid including, required cutting/making, opening for services like diffusers, grills, light fittings, fixtures, smoke detectors etc. Main "T" runners to be suspended from ceiling using GI slotted cleats of size 27 x 37 x 25 x 1.6 mm fixed to ceiling with 12.5 mm dia and 50 mm long dash fasteners, 4mm GI adjustable rods with galvanized butterfly level clips of size 85 x 30 x 0.8 mm spaced at 1200 mm center to center along main T, bottom exposed width of 24 mm of all T-sections shall be pre-painted with polyester paint, all complete for all heights as per specifications, drawings and as directed by Engineer-in-charge. GI Metal Ceiling Lay in plain Tegular edge Global white color tiles of size 595x595 mm, and 0.5 mm thick with 8 mm drop; made of GI sheet having galvanizing of 100 gms/sqm (both sides inclusive) and electro statically polyester powder coated of thickness 60 microns (minimum), including factory painted after bending.	450 sqm		
13	Doors: Flush doors with veneer/laminate on both sides	30sqm		

14	Windows: Sliding window shall be provided with all fitments. The window frame and window shutter will be manufactured using suitable UPVC sections. The window shutter shall be provided with glazing of 08mm thk plain glass (double glass with gap between them of approx 50mm) fixed using rubber gasket.	60 sqm		
15	Electricals: Providing electrical work comprising of PVC Conducing, Point wiring (Havells FRLS or equivalent), Modular Switches, Sockets with boxes & respective cover plate (Havells make or equivalent) (All other fittings & fixtures in concerned officials' scope)	770 sqm		
16	Civil work : Removal of existing dome, dismantling and providing the steel girder with red stone and concrete, ceiling plaster, matching the level with existing roof. Complete as per design.	90 sqm		
17	Providing and fixing of steel frame and polycarbonate sheet over the stair case as per the design.	40 sqm		
18	Providing 20mm thick plaster of paris (gypsum anhydrous) ceiling up to height of 5m above floor level including coves & moulding as per sample approved consisting of frame work made of special sections power pressed from MS sheet with galvanized coating consisting of ceiling angle hanger of 20x20x0.5mm thick of required length 1 and fixed to ceiling with dash fastener and other end with hanging arrangement G.I channels 45x25x0.9mm, 5 nos member running to which ceiling section 0.5mm thick bottom rail of 80mm with tapered flange of 26mm each fixed with self tapping screws running in a direction perpendicular to G.I channel fixed with self tapping screws @ 400c/c and perimeter angle 20x20x0.5mm fixed to wall with raw 1 plugs @ 900mm c/c. Providing & fixing stainless steel grade 304 wire gauge with wire of dia 0.5mm mesh fixed to wedge shaped ceiling section i/c cutting & making smooth surface with scaffolding etc. all complete as per directions of Officer in charge	300 sqm		
19	Civil construction of store/toilets area on terrace floor level for toilet,, raising brick walls on plinth beams over existing terrace after removing existing water proofing & brick tiles flooring, laying I-section & T-irons in 75x75x10mm with agra stone slabs and then laying RCC in 75mm average thickness with water proofing on top, inside & outside plaster, PCC under floor, required electrical works, complete with aluminium doors & windows.	50 sqm		
20	Plumbing: Providing Plumbing Lines in Toilets of 20mm PPR pipes with UV layer & glass coating for external water supply & 16mm Polyethylene pack pipes for Internal water supply with elbows, bends & T's limited to the building structure only including all required elbows, bends, floor traps, complete. (All Other Fittings & Fixtures extra)	50 sqm		

21	Raising the extra floor for lift at terrace and machine room including of dismantling wherever needed, complete repair of the shaft, water proofing in pit, support system, ladder etc complete in all aspect the existing shaft for ready to install the new lift as per their specifications and drawings.	L.S.		
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PART-B – FURNITURE, FIXTURES, INTERIOR PANELLING & MISCELLANEOUS

S.No.	Item Description	Unit	Tentaive Qty	Unit Rate (in Rs.)	Total Amount (in Rs.)
1	<p>Providing and Supplying of ergonomically designed fabric upholstered high back revolving chair for Conference Room. The Seat and Back Cushion of the chairs should be pressed on 12mm hot press moulded ply. The seat cushion of the chair should be made up of 50mm thick High Density of 45±2 Kg/m³ polyurethane mould and back cushion should be made up of 38mm thick High Density 33±2 Kg/m³. The polyurethane foam shall be as per manufacturer's specification. The hardness of foam shall be 20 kg on hampden machine and 25% compression and it should be covered with fabric as per manufacturer's shade card. (Fabric colour shall be approved by concern official)</p> <p>The arms of the chairs should be black as per manufacturer specification. The Gas lift mechanism should be tested as per BIFMA X 05.01.2002 Standards. The tilting mechanism should be synchro-tilt mechanism as per international ergonomics standards any position locking. The pedestal should be five legged injection moulded in black 30% glass – filled nylon and fitted with 5 nos twin wheel castors. The castors of the chairs should be glass filled, twin wheel castors confirming to BIFMA Standards X 05.01.2002 tested to perform 1,00,000 cycles with 225 lbs Load. NOTE:The back and base of chair should be supplied with black polypropylene moulded covers. (Fabric colour shall be approved by concern official)Overall Height of chair should be minimum 1225 mm (Inclusive of maximum adjustment of gas lift mechanism) All material should be used of relevant ISI specification and as approved by the concerned officer.</p>	Nos	10		

2	<p><u>Specifications for conference room revolving chair:</u></p> <p>The Seat and Back Cushion of the chairs should be pressed on 12mm hot press moulded ply. The seat cushion of the chair should be made up of 50mm thick High Density of 45±2 Kg/m³ polyurethane mould and back cushion should be made up of 38mm thick High Density 33±2 Kg/m³. The polyurethane foam shall be as per manufacturer's specification. The hardness of foam shall be 20 kg on hampden machine and 25% compression and it should be covered with fabric as per manufacturer's shade card. The arms of the chairs should be black .</p> <p>The Gas lift mechanism should be tested as per BIFMA X 05.01.2002 Standards. The pedestal should be five legged injection moulded in black 30% glass – filled nylon and fitted with 5 nos twin wheel castors. The castors of the chairs should be glass filled, twin wheel castors confirming to BIFMA Standards X 05.01.2002 tested to perform 1,00,000 cycles with 225 lbs Load. It should have synchro single point locking arrangement.</p> <p>Note –. The back and base of the chair should be supplied with fabric upholstered. (Fabric colour shall be approved by concern official)</p> <p>All material should be used of relevant ISI specification Overall Height of chair should be minimum 970 mm (Inclusive of maximum adjustment of gas lift mechanism)</p> <p>All material should be of high quality used of relevant ISI specification and as approved by the concerned officer.</p>	Nos	35		
3	<p><u>Specifications for fixed base cushion chair for conference room :</u></p> <p>The back chairs for the conference rooms and meeting rooms shall be low back chair. The arms of the chairs should be black . The chair shall be supplied with PU moulded seat and back .The under structure should be made of tubular cantilever type MS ERW tube black powder coated. The chair shall be supplied with fabric of approved make and shade for seat and back.</p> <p>Note -The back and base of the chair should be supplied with fabric upholstered. All material should be used of relevant ISI specification The dimensions of the chairs should be as follows:</p> <p>Overall Height of chair : 890 mm max.</p> <p>The chair should be preferably the same model/alike as that of conference room chair.</p>	Nos	10		

4	<p>Providing and fixing <u>CONFERENCE ROOM Table</u> with the following specifications:- The table is to be supplied in completely knock down conditions for assembly at site. The construction of the main table shall be free standing structure constructed with the help of mini-fix dowels and pins. The table should be made up of min 32mm thick MDF board with balancing laminate. Top is finished with 0.6mm thick post forming laminate of Merino or equivalent make. The table should have waterfall edge .The foil shall be coated with PU layer for better scratch and wear resistance. MDF Board shall be of Interior Grade as per IS 12406 : 2003 The table connections have to be made in such a way that no gaps should be seen in between the tables. The provision of Wire carrier shall be as per manufacturer specifications.</p> <p>Table shall be made in following configuration:-</p> <p>1) Conference Table 6 Seater -4 nos (3300 mm x 600 mm) 2) Conference Table 1 Seater -4 nos (750 mm x 600 mm) Note : The seating system design shall be modular / changeable as per drawing attached.</p>	Nos	01		
5	<p><u>Specifications for lounge sofa sets:</u> Supplying one, two and three seated sofa sets of specified size and dimension . Seat rest,Back rest and Side arms assembly consists of a fabricated inner frame assembly with moulded polyurethane foam having density = 45 ± 2 Kg./cm which provides strength as well as comfort to the sofa. The complete moulded backrest assembly is covered with a replaceable fabric upholstery cover. Three seated sofa shall have overall size of 1800L x 740 D x 740 H mm Two seated sofa shall have overall size of 1300L x 740 D x 740 H mm One seated sofa shall have overall size of 600L x 740 D x 740 H mm All material should be used of relevant ISI specification and as approved by the concerned officials.</p>	Seat	10		
6	<p><u>Specifications for centre table :</u> The centre table should be of premium quality. It should be 0.95 cm thick float glass with high Quality teak wood framing / MS ERU high quality chrome plated framing. Material should be used of relevant ISI specification and as approved by the concerned officer. Approx. Size shall be - 900mm(W)x 550mm(D)x 425 mm (H) (min) NOTE: The side table &centretable should be from the same model/alike.</p>	Nos	3		

7	<p><u>Specifications for side table :</u> The centre table should be of premium quality. It should be 0.95 cm thick float glass with high Quality teak wood framing / MS ERU high quality chrome plated framing. Material should be used of relevant ISI specification and as approved by the concerned officer.</p> <p>Approx. Size shall be - 550mm (W)x 550mm(D)x 425 mm (H) (min) NOTE: The side table & centretable should be from the same model/alike.</p>	Nos	4		
8	<p><u>Specification for Partitions:</u> Acoustically treated movable / folding wall partitions of 80mm thick partition filled with sound absorbing and damping layer (glass wool wrapped in tissue paper) to achieve 50STC acoustic performance, with manual physical operation top and bottom seal mechanism with 1-hour fire rated. Partition having omni-directional manually operated and offer optimum room flexibility. The track system / bearing hinges enables the panels to negotiate angles and intersections and be moved to alternate locations and to be folded and stacked on both sides of the hall. The face finishes are made to coordinate wall panelling style and the surrounding decoration, Stacking methods: Two Side Stacking</p>	Sqm	40		
9	<p>Providing and fixing in position teak veneer ply paneling with appropriate and necessary dash fasteners to ensure stability. The paneling consists of 12mm commercial ply with 4mm th. teak veneer, all teak wood section / teak veneer to be melamine polished and all frame with one coat of primer and one coat of synthetic enamel paint complete in all respects as per detailed drawings and as directed by the concerned official.</p>	Sqm	300		
10	<p>Providing and fixing in position teak veneer ply paneling made out of frame work of 50x50 mm Mirinti/ Champwood frame of best quality fixed to floor placed at 450/600mm (max.) c/c vertical and horizontal supported from existing wall/floor with appropriate and necessary dash fasteners to ensure stability. 50mm thick glass wool wrapped in tissue paper duly filled before ply paneling, the paneling consists of 12mm commercial ply with 4mm thick teak veneer, all teak wood section / teak veneer to be melamine polished and all frame of M.S. work to be properly welded including one coat of primer and one coat of synthetic enamel paint complete in all respects as per detailed drawings and as directed by the concerned official</p>	Sqm	100		
11	<p>Providing and Fixing Toughened Glass on wall for writing board, name board etc; as per details below :- (i) 610mmx1220mm toughened glass for using as writing board – 01 Nos</p>	Sqm	4.0		

	(ii) 610mmx1220 mm toughened glass based sign board for display of Names and tenure etc. using sticker based material as per specified nomenclature – 01 Nos (iii) 600mmx450mm sign board using 19mm BWR Board & veneer with polish covered with toughned glass of same size using stickers/film pasted using stainless steel spacers as approved – 02 Nos				
12	Providing & fixing of Pergola in M.S. Structure work with the grid system as mentioned in drawings & design.	Kg	1800		
13	Supplying and installation of modular computer work unit of minimum dimension 1200mm (W) x 600mm (D) x 760mm (H) with a 50mm thick panel oneither sides of total ht 2100mm. A variation of + -150mm either side shall be tolerable as/availability of product in mentioned makes. The work station shall be made up of 19mm BWP block board (in different thicknesses as per requirement of the design) finished in machine pressed 1.0mm laminate color as decided by the client. The side and rear, 2100mm high partition panel of 50mm width, made up of multiple layers of 12mm / 19mm block board with outer finished paneling of laminate and tackable fabric as per the drawing provided. This partition member shall have in it a hollow space to run the Data and power cables, + space for recessed switch plate as per drawing provided, the said partition panels to have partly toughened glass verticals as design elements. The tack-able fabric shall be mounted on 12mm soft board including a set of trays with it. The color and texture of laminate, fabric etc. shall be a combination (asper the design or choice of the office in charge) as decided by buyer. The unit shall have a cabinets / drawers unit as per drawing provided. The drawers shall be supported on telescopic runners of hettich / ozone equivalent make. The lower portion shall have hinged shutter doors as per drawing, with spring loaded self closing hinges of hettich or equivalent make. All the drawers, cabinets shall have a tumbler locking mechanism classic furniture pad lock with steel/ nickel finish, of godrej / doorset / harison or equivalent make. All the handles shall be S.S brushed finish and to be as per approval by buyer/ client . The flat exposed edges shall be sealed with 4mm thick teak wood lipping duly duco painted in matching colour to the laminate around. The unit shall be complete in all respect including making space & provisions for electrical agency for laying of wiring (telephone, power, data and voice) in provided raceways and provisions for fixing of switch plates, switches, sockets etc. The complete unit shall be having wire managers, required accessories etc. and to be installed at 3 rd and 4 th floors.	Nos	30		

14	Providing and fixing low height Cubical shaped Executive Work Station with approx height of 5ft and giving main work station approx size 1250 x 500mm with side table unit approx size 900x450mm with ample storage provisions as per drawing & design, the entire unit to be in 19mm thick BWP block board pasted with 1.0mm thick designer laminate, all edges to be sealed with teak wood margin duly duco painted matching to the colour& finish of the adjoining laminate, the side enclosing partition to be in 50mm thickness clayed with 1.0mm thick designer laminate, all cable & wire managers to be provided along with required electrical points, switches & sockets, computer jacks & punches, etc. All required hardware with locks & handles and channels to be used, complete in all respects and ready to use.	Nos	10		
15	Wooden Table with 1mm thickness offwhite laminated and enamel paint inside with storage for small pantry with granite / stone top thereonHxLxD= approx 800mmx900mmx450mm	Nos	02		
16	Providing and fixing blinds of MAC make & approved shades with channels & operating system complete as per direction. (a) Active screen range (b) Oaken Glow (officer cabins) (c) View Max screen	Sqm Sqm Sqm	25.5 25.0 45.0		
17	Providing & pasting imported graphic designer wall paper of 0.5mm thickness on existing walls including adhesive etc complete as per approved design by concerned officer.	Sqm	100		
18	Supply of premium chair for computer tables with overall dimension (w) 49cm (D):63.0 cm (H): 81.5 cm and seat height (SH): 44-56 CM (adjustable). The seat/back shall be made up of 1.2 cm thick hot pressed plywood, upholstered with poly viscose fabric (67% polyster + 33% Viscose), (color and texture as decided) or polyester bearing the weight of 330 gm/mtr for a span of 1.2 meters. The seat and back shall be made up of molded Polyurethane Foamwith PVC lipping all round. The seat (SIZE: 49.0cm. (W) x 44.0cm. (D) Should have a water fall edge and back (SIZE: 50.0cm. (W) x 49.0cm. (H) Foam shall be designed with contoured lumbar support. The one-piece armrests shall be made of black integral skin polyurethane with 50-70 “A” Hardness and reinforced with M.S. insert. The armrests shall be scratch and weather resistant. The armrests shall be fitted to the seat with seat/armrest connecting strip assembly made of 0.5cm. thk. HR steel. The center pivot mechanism shall be designed with features: 3600 revolving type. 17° maximum tilt on pivot at center. Tilt tension adjustment. Upright locking. The bellows is 3 piece telescopic type and	Nos	50		

	injection molded in black Polypropylene. The base shall be in chrome (glossy) finish and fitted with 5 nos. twin wheel castors (castor wheel dia. 5.0cm.). The pedestal shall be of 65.0 cm. pitch center dia. (75.0 cm with castors) The twin wheel castors should be injection molded in black Nylon for trouble free movement. To be placed on 3 rd and 4 th floors at newly created office space area.				
19	Providing and Fixing toughened laminated up to 33mm thick strengthened glass in composition of two or three layers of 10mm toughened glass with two sandwiched layers of 1.52mm thick PVB laminate layer , scratch resistant, frosted and laminated composite Glass for and as part of Floor Area to cover the existing atrium but allowing the light to pass through, with strength to take load of 100kg per sqm with 33mm thickness or more of first quality which will be layed after making mild steel and frame as per design to give full strength and support keeping in mind all safety features and preventive actions as far as possible. Design of frame attached for reference. The existing fibre sheets curved shed to be demolished and a scaffolding of five floors height to be erected till the job is completely over.	Sqm	30		
20	Providing & laying matt finish terrace tiles in the front portion where lounge sitting is to be created, tiles to be layed on cement mortar giving proper rain water slope as per design.	Sqm	120		
21	Providing & fixing automatic hand dryer of make Euronics / Aircare / or equivalent good quality make with speed upto 60M/S and minimum 1200 watts power in stainless steel body, complete as per the directions of the Officer/ officer in charge.	Nos	3		
22	Providing & fixing of manual type tissue paper dispenser of Kimberley clark / Aircare or equivalent quality make in ABS body complete as per the directions of the Officer/ officer incharge.	Nos	3		
23	Providing & fixing manual push type soap dispenser of Kohler / Kimberley clark / Aircare / or equivalent quality make with capacity of 1000ml in ABS body complete as per the directions of the Officer or officer in charge.	Nos	3		
24	Providing & fixing unplastic is edpvc triple layer overhead water storage tank	Ltr	3000		

25	<p>Providing & fixing 12mm thick factory made toughened glass of saint gobain or equivalent make for fixed glass partitions and/or doors in all sizes & shapes with all required cuts & holes for stainless steel patch & lock fittings, spacers, duly edge polished and finished to use and complete in all respects including filing the gaps with silicon sealant for fixing patch fittings. Steel patch fittings, locks, handles and floor machines to be paid separately.</p> <p>(a) Double cylinder floor spring (heavy duty - 90kg)</p> <p>(b) Top patch fitting of Ozone / Dorma / Closma or equivalent make</p> <p>(c) Bottom patch fitting with strike plate of ozone/dorma/closma or equivalent/ identical quality make</p> <p>(d) Corner patch lock of ozone/ dorma / closma or equivalent make</p> <p>(e) H - type or D- type handle (25 x 300mm) of safex / closma or equivalent make</p>	Sqm	50		
26	<p>Providing & fixing solar film frosted sparkle of lummar / 3M or equivalent make on toughened glass in approved design and pattern as per the drawing supplied or as per the instructions.</p>	Sqm	30		
27	<p>Providing & fixing solar sun control film in brown / black / grey shade of Garware or equivalent make on toughened or plain glass as per the drawing supplied or as per the instructions of the EIC.</p>	Sqm	90		
28	<p>Providing and fixing file / storage cabinets in sizes as per design or site requirements made up of BWP block board (of different thicknesses as/ design) finished in machine pressed laminate (colour / texture to be as decided by EIC / matching to the adjoining work stations / wood work. A variation of up to 50mm in either dimension shall be tolerable for getting the desired product in mentioned makes. The inside to be finished in 1mm thick laminate or matching to the exteriors. A-class teak wood 4mm lipping / 2mm thick taping shall be used as lipping etc. wherever required, to be polished to match same shade as laminate. Cabinets to be made as per drawing provided , with all necessary fittings and fixtures such as telescopic channels, hinges, magnetic catchers (hettich make) and handles (S.S. brushed finish) , proper locking mechanism, pad lock with steel/ nickel finish, of godrej/doorset / harison or equivalent make etc. all complete. The cabinet shall be mounted either on floor or wall using 6 - 12mm waterproof ply (duro or equivalent) as backing with wooden anchors (gitti) placed @ 300mm c/c on wall. The item shall include making good any holes, wire managers, + fixing on wall wherever required.</p> <p>(a) Having depth of up to 230mm</p>	Sqm	20		

	(b) Having depth of up to 350mm	Sqm	60		
	(c) Having Depth of up to 450mm	Sqm	3		
	(d) Having Depth of up to 600mm including modular stainless steel basket & fitting suitable for below counter kitchen / pantry cabinets for 5 th Floor Pantry	Sqm	10		
29	Supply and placing in position main officer desk/table of the specification of size 2100(w)mmX900(d)mmX750(h) mm.The table top shall be 25mm thick MFC (Melamine Faced Chipboard). The main table should be of duck noise profile edge in order to enhance the work space aesthetics. The material shall be as per manufacture's specifications and as per direction of officer.	Nos	4		
30	Supply and placing in position joining table of the specification/size1200(w)mmX600(d)mmX750(h)mm with top panel thickness of 25mm using Melamine Faced Chipboard (MFC). The leg of joining table shall be of metal. The material shall be as per manufacture's specifications and as per direction of officer.	Nos	4		
31	Supply and placing in position back unit of the specification/size of 2100(w)mmX470(d)mmX750(h)mm with top panel thickness of 25mm using Melamine Faced Chipboard (MFC). The door panels and all other panels should be 18 mm thick MFC (Melamine Faced Chipboard). The handles shall be of metal. The material shall be as per manufacture's specifications and as per direction of officer.	Nos	4		
32	Supply and placing in position centre table of the specification/size 1000mmX600mmX428mm with top panel thickness of 10mm thick toughened glass. The frame work/under structure of the table shall be of wooden frame. Glass top & bottom shelves shall be metal 1.2mm sheet cut froler design fixed with understructure complete as per manufacture's specifications and as per direction of officer	Nos	4		
33	Providing & fixing double skinned fixed partitions wall with doors or openings wherever required on third & fourth floor fabricated out of 65mmx50mm Champ wood frame as horizontal & vertical sections @ 450mm c/c duly coated with wood primer to be fixed with wooden plugs, fixing 12mm thick water proof ply on both sides (duro / green or equivalent make) of the partition, finally fixing 1.0mm thick laminate on both sides of the partition with adhesive of approved brand providing 1mm thick groove at all joints or wherever required as per the drawings supplied and as per the instructions of the EIC. Double skin partition to be raised upto a height of 1300mm from the floor and the rest of the height upto ceiling height to be enclosed with 6mm thick glass factory made duly edge polished & finished with silicon filling and all required steel patch fittings if or	Sqm	30		

	wherever required to hold or join each panel, the surrounding area around all glass panes to be in 35mm x 15mm thick wooden sections clad with 12mm ply and finally finished in matching 1.0mm thick laminate complete with all required teak beadings.				
34	Providing & fixing wall hung toilet with soft close seat and cover of size 560x365x355mm of Kohler / Jaguar or equivalent make complete as per the direction of the Officer in charge	each	6		
35	Providing & fixing Lavatory in white colour wash basin of Kohler / Jaguar or equivalent make complete as per the direction of the Officer in charge	each	6		
36	Providing & fixing PVC concealed cistern with plate 8857 fitting & fixture of Kohler / jaguar or equivalent make complete as per the direction of the Officer in charge	each	6		
37	Providing & fixing hand shower (health faucet) with metal hose & holder in polish chrome of Kohler / jaguar or equivalent make complete as per the direction of the Officer in charge	each	6		
38	Providing & fixing white vitreous wall hung urinal with concealed fitting of Kohler / jaguar or equivalent make with back inlet and valve outlet including fixing to wall suitable brackets all as per manufacturer specifications and as per the direction of the Officer in charge	each	6		
39	Providing & fixing unplasticied PVC connection pipe with brass unions 60cm length and 20mm nominal bore as per the direction of the Officer in charge	each	10		
40	Providing & fixing anti cockroach floor drain cardinetc complete as per the directions of the concerned officer in charge	each	10		
41	Providing & supplying mini fridge for storing minor soft drinks, juices or water bottles for placing inside wooden pantry cabinet	Each	1		
42	Providing & fixing bottle trap of Kohler / Jaguar or equivalent make etc complete as per the directions.	each	4		
43	Providing & fixing CP single lever Lavatory faucet or single hole single lever basin mixer with lever handle without drain of Kohler / Jaguar or equivalent make complete as per the directions.	each	6		
44	Providing & fixing CP brass toilet paper holder with flap etc of Kohler / jaguar / aircare or equivalent make complete as per the directions of the Officer in charge	each	6		
45	Providing & supplying modular folding food serving imported designer light weight trolley in wooden finish shelves, MS round pipe powder coated frame and wire baskets complete on wheels	Each	1		
46	Providing & fixing CP brass angular stop cork (angle valve) with flange for basin mixer / geyser point of Kohler / jaguar or equivalent make complete as per the directions of the Officer in charge	each	21		

47	Providing & fixing Stainless steel paneling in horizontal band shape all along the corridor walls of 3 rd & 4 th floor in 230mm height in SS 304 grade 22 gauge thick machine moulded on all bends fixed with adhesive on 19mm thick BWP block board duly cut in size and fixed on fasteners with all exposed edges finished and fixed with 4mm teak lipping finished with wood primer before fixing SS sheet.	Mtr	10		
48	Providing & laying PCC in average 75mm thickness to raise the floor level by 350mm and to conceal the existing exposed water supply lines on terrace after filling the concerned area with light weight foam concrete blocks to make the passage walkable between the pantry, toilets and AC plant on the terrace	Sqm	30		
49	Providing & fixing Titan series modular toilet / restroom cubical partition in 12mm thick marino or equivalent make compact Laminate of overall height 2100mm (including a gap of 150mm from the ground) with door size 600mm having size as per drawing attached with all accesories like SS top rail, hinge, SS privacy thumb turn occupancy indicator, coat hook, door knob, SS adjustable legs, SS - U&F channel, SS door stopper channel, SS screws & inserts (SS grade 304 satin finish) rubber door stopper llining complete as per the directions of the Officer in charge	each	6		
50	Civil construction of store area for storage purposes, raising brick walls on plinth beams over existing terrace after removing existing water proofing & brick tiles flooring, laying I-section & T-irons in 75x75x10mm with agra stone slabs and then laying RCC in 75mm average thickness with water proofing on top, inside & outside plaster, PCC under floor, required electrical works, vitrified tiles flooring, painting complete with aluminum doors & windows	Sqm	32		
51	Providing & fixing 18mm thick gang-saw cut, mirror polished, premoulded& pre-polished, machine cut for kitchen platform, vanity counter, window sills, facias, and similar location of required size, approved shade, colour& texture layed over 20mm thick base cement mortar 1:4 9 1 cement : 4 coarse sand), joints treated with white cement, mixed matching pigment, epoxy touch ups, including rubbing, curing, moulding& polishing to edges to give high gloss finish etc complete at all levels	sqm	30		
52	Providing edge moulding to 18mm thick gang saw cut for kitchen platform, vanity counter, window sills, facias, and similar location of required size, including rubbing, moulding&polisging to edges to give high gloss finish etc complete at all levels	metre	50		
53	Providing & fixing 5mm thick looking mirror of superior quality (Modigaurd/AtulTuff/Saint Gobin make or equivalent quality) with 12mm thick commercial plywood in back of looking mirror and fixed to wooden cleats with C.P brass screws & washers complete with 50mm wide 2nd class teak wood ornamental beeding all around the mirror	sqm	10		

	including polishing 7 fixing with teak wood plugs etc complete as per the directions.				
54	Providing and Fixing 35mm thick BWP flush doors clad with 1mm designer laminate on either sides with 38mmx4mm thick real wood margin on all sides fixed with new hinges, push button round locks in stainless steel finish and all other required hardware viz door closer etc; all complete ready to use	Sqm	32		
55	SITC of 36 watts LED down lighter of size 600x600mm direct in the false ceiling recessed type including testing & commissioning complete as required (Phillips/Leolux/wipro/Max or equivalent make) as per design	Each	40		
56	Supply, Installation, Testing & commissioning (SITC) of up to 300mm plastic body fresh air fan in the existing opening i/c making the hole to suit the size of the above fan making good the damages connection, testing, commissioning etc. as reqd.	Each	6		
57	Supply and fixing of compact type mirror light fitting suitable for energy efficient 12 watt LED lamp along with all accessories i/c S/F 1 No 7 watt LED lamp directly on wall connection etc as reqd.	Each	6		
58	Supply, Installation, Testing and Commissioning (SITC) of Garden Bollard decorative luminaire Light with 1x 7 watt LED lamp on the existing foundation i/c S/F of 1 No 7 W LED lamp i/c connection with 1.5 Sqmm FRLS PVC insulated, copper conductor, single core cable etc as reqd	Each	6		
59	SITC of 15 watt LED type Down Lighter fitting direct in the false ceiling (Recessed) type i/c testing commissioning and connection etc complete as required (Phillips/Leolux /wipro/Max or equivalent make) up to 150mm in size whether round or square as per design	Each	100		
60	SITC of ceiling fan, including wiring the down rods of standard length (upto 30 cm) fan sweep size 48" in plain white colour and plain standard design of standard brands like Crompton / Khaitan / Bajaj/ Usha or equivalent make as required.	Each	12		
61	SITC of essential LED tube Fitting 4' 20w/840 T8 1nd 1200 on surface or cove i/c connection etc as required (Phillips/Leolux/Wipro/Max or equivalent make) of 18 watt LED tube.	Each	15		
62	SITC of Profile LED light fitting in 18mm x 15mm aluminium channels fitted with LED bulbs upto 100pc in each running meter length with SMPS of up to 120 watts max as required in wooden or POP false ceiling.	Mtr	20		
63	SITC of designer hanging lights above conference table in the main conference room / hall of maximum size up to 750mm x 200mm x 200mm fabricated out of fabric or glass on MS powder coated round or square bar frame fitted with CFL or LED bulbs as per design.	Each	6		

PART-C FOR VRF AIRCONDITIONING SYSTEM

S.No.	Item Description	Unit	Tentative Qty	Unit Rate	Total Amount (in Rs.)
1 (A)	<u>Installation of Variable Refrigerant Flow System</u>				
	Supply, Installation, Testing and commissioning of Modular type outdoor units equipped with highly efficient scroll / twin rotary compressors along with motor and drive arrangement, initial charge of refrigerant (R-410A) and oil, initial refrigerant piping expansion valve (if any), drier, sight glass, high-low pressure cut-out, thermostatic control, supports for condenser unit etc. Air cooled condenser & its controller as described below of following actual capacities. ODU's have at least two compressors so as to have minimum half unit capacity running even in case of failure of one compressor.				
	44 HP Heat Pump Type- Top Discharge- 100 % INVERTER	Nos	1		
	36 HP Heat Pump Type- Top Discharge- 100 % INVERTER	Nos	1		
2 (B)	<u>INDOOR UNIT</u>				
	Supply, Installation, Testing and commissioning of Indoor units address setting and capacity as mentioned below. Multi-speed motor, coil section with DX coil, outer cabinet, drain pan mechanism insulation, pipe connections, etc of various capacities.				
Part B-i	4 way cassette with wired/corded remote				
B-i	1.6 TR/2.0 HP	Nos	6		
B-ii	2.65 TR/3.0 HP	Nos	10		
B-iii	3.2 TR/4.0 HP	Nos	9		
	Hi-Wall Type				
B-iv	1.6 TR/2.0 HP	Nos	5		
B-v	1.0 TR/1.3 HP	Nos	5		
B-vi	Corded Remotes	Nos	5		
B-vii	Cordless Remotes	Nos	25		
C	Y-Joints	Nos	35		
D	Freight, Loading & Unloading				

S.N.	Item Description	Unit	Tentative Qty	Unit Rate	Total Amount (in Rs.)
1	Installation of Variable Refrigerant Flow System				
Part-A					
<u>A-1</u>	Installation, Testing and Commissioning Outdoor Unit				
	44 HP	Nos	1		
	36 HP	Nos	1		
	<u>Indoor Units</u>				
	Installation, testing and commissioning of INDOOR units , address setting and capacity as mentioned below. Multispeed motor, Coil, Outer Cabinet, drain pump mechanism , pipe connections and individually controlled louver setting for cassettes.				
<u>B.1</u>	Cassette Units				
	2.0 HP	Nos	6		
	3.0 HP	Nos	10		
	4.0 HP	Nos	9		
<u>B.2</u>	Hi-Wall Units				
	Wall Mounted Split Type : 2.0 HP	Nos	5		
	Wall Mounted Split Type : 1.3 HP	Nos	5		
	Corded Remote	Nos	25		
	MS Stand for Outdoor Unit Mounting	Nos	2		
<u>2</u>	Refrigerant Piping, Drain Piping and Cabling				
	Supply installation testing and commissioning of Interconnecting refrigerant pipe work with (19mm/13 mm thick) closed cell elastomeric nitrile rubber tubular insulation between each set of indoor & outdoor units as per specifications, all piping inside the room shall be properly supported with hanger.				
	41.3 (with 19 mm Insulation)	RMT	40		
	34.9 (with 19 mm Insulation)	RMT	40		
	28.6 (with 19 mm Insulation)	RMT	28		
	22.2 (with 19 mm Insulation)	RMT	28		
	19.1 (with 19 mm Insulation)	RMT	110		
	15.9 (with 19 mm Insulation)	RMT	250		
	12.7 (with 19 mm Insulation)	RMT	80		
	9.5 (with 13 mm Insulation)	RMT	170		
	6.4 (with 13 mm Insulation)	RMT	80		
<u>3</u>	<u>Cable Tray</u>				
	Providing and fixing of GI cable tray with properly support complete with GI threaded.				
	Cable Tray for copper piping (300 mm)	RMT	40		

	without cover					
	Cable Tray for copper piping (150 mm) without cover		RMT	40		
<u>4</u>	Supply, installation, testing & commissioning of Refnet Joints		Nos.	35		
<u>5</u>	Providing and fixing rigid PVC piping complete with fittings, supports as per specifications and duly insulated with 6 mm thick closed cell nitrile rubber insulation.					
	32 mm dia		RMT	240		
	40mm dia		RMT	20		
<u>6</u>	Supply & fixing of control cum transmission wiring of Copper Conductor Cable alongwith Conduite for looping between indoor & outdoor VRF System & to main Central remote controller system					
	2 C X 1.5 Sq mm		RMT	540		
<u>7</u>	Cassette Frames		Nos.	25		

PART-D FOR AUDIO VISUAL EQUIPMENT/ITEMS

<u>Sl No</u>	<u>Item Description</u>	<u>Qty</u>	<u>Make / Mode</u>	<u>Unit Rate (in Rs.)</u>	<u>Total Amount (in Rs.)</u>
1	60" Inch Full HD Display with Pixel Pitch of minimum 0.693 x 0.693 mm HDMI x 3, Mini D-sub 15-pin x 1, Component Video RCA (Y, Cb/Pb, Cr/Pr) x 1, Composite Video RCA pin x 2, RCA pin (L/R) x 2, 3.5 mm-diameter mini stereo jack x 1, RS-232C x 1, USB x 1	1	Samsung , Panasonic, Sharp		
2	43-inch widescreen Full HD Display with Pixel pitch of minium 0.490 x 0.490 mm, LED, DVI-D 24 pin x 1 (HDCP compatible), Mini D-sub 15-pin x 1*3, HDMI x 1 (1080p compatible), RS-232C x 1, 3.5 mm-diameter mini stereo jack x 2, USB x 1 (image, video, audio)*4, SD card x 1 (image, video, audio)*4	2	Samsung , Panasonic, Sharp		
3	Wall Mount for Above Display	3	Custom		
4	Cable Cubby with 1 VGA-A, HDMI, Data X 2 with 2 Power	1	Logic/Custom		

PART-E For Outside Landscaping on Terrance Open Area

<u>S. No.</u>	<u>Item Description</u>	<u>Unit</u>	<u>Qty.</u>	<u>Unit Rate (in Rs.)</u>	<u>Total Amount (in Rs.)</u>
A	Dismantling				
1	Demolishing of Brick Work manually/ by mechanical means including disposal of unserviceable material from site & usable material to be stake at site as per direction of concerned official.	Cum	1.00		
2	Demolishing/ Chipping of Existing Stone / Tiles from floor manually/ by mechanical means including disposal of unserviceable material & usable material to be stake at site as per direction.	SQM	350.00		
3	Removal of Malba from site	truck	20.00		
B	CC & RCC Work				

1	Providing and laying in position Cement Concrete 1:4:8 (1cement : 4coarse sand :8 graded stone aggregate 20mm nominal size & Coarse Sand) excluding the cost of centering and shuttering.	Cum	15.00		
2	Providing & laying Reinforced cement concrete 1 : 1.5 : 3 (1cement : 1.5coarse sand :3 graded stone aggregate 12-20mm nominal size & Coarse Sand) excluding the cost of centering and shuttering.	Cum	6.00		
3	Centering and shuttering				
	Approved Marine plywood or 3mm thick steel plate shuttering and centering for structural concrete work in locations called for including strutting, propping, bracing, bolting, wedging, casing, striking, removal etc. complete for any size, section, thickness. Props shall consist of well designed steel pipes adequately braced. The item to include centering and shuttering at all heights and levels.	Sqm	23.00		
4	Reinforcement for R.C.C. work including straightening, cutting, bending, placing in position and binding all complete	Kg	300.00		
a	Cold Twisted bars of grade FE-500D				
C	Masonry Work				
1	Brick work with bricks of class designation 75 in Super structure in cement mortar 1:6 (1cement:6 coarse sand of zone-II)	CUM	5.00		
2	Half brick masonry with bricks of class designation 75 in super structure above plinth level in cement mortar 1:4(1cement :4 coarse sand of zone-II)	SQM	100.00		
3	Curved Shape Half brick masonry with bricks of class designation 75 in super structure above plinth level in cement mortar 1:4(1cement :4 coarse sand of zone-II)	SQM	80.00		
4	Extra for providing and placing in position 2 Nos. 6mm dia M.S. bars at every third course of half brick masonry (with F.P.S. bricks).	SQM	180.00		
5	Brick bat coba waterproofing				

	Providing on top of slab surface cement slurry mixed with water proofing compound thereafter providing cement mortar 1:4 (1 cement : 4 coarse sand) 20mm thick with polymer based water proofing compound and layer of new half broken bricks (coba) giving gaps of 15-20mm between broken bricks, providing necessary gradient for proper flow of water and providing cement slurry with water proofing compound spread over brick bat coba in cement mortar 1:4 (1 cement : 4 coarse sand) with water proofing compound filled in gaps of broken bricks and 20mm plaster in cement mortar 1:4 (1 cement : 4 coarse sand) mixed with polymer based water proofing compound, top finished smooth with neat cement and providing rope chequers including extending the water proof plaster 300mm on vertical surfaces with necessary chasing / treating of walls including providing and making gola as per drawing etc. Average thickness of the brick bat coba to be avg. 125mm.				
	The item also include providing and making khurrahs 450mm x 450mm with average minimum thickness of 50mm cement concrete 1:2:4 (1 cement : 2 coarse sand : 4 graded stone aggregate of 20 mm nominal size) finished with aluminum foil and 12mm cement plaster 1:3 (1 cement : 3 coarse sand). (Plan area will be measured and paid)	Sqm	50.00		
D	Finishing Work				
1	12 to 15mm cement plaster of mix ; 1:5(1cement :5 fine sand of zone-IV) including galvanized chicken wire mesh (24 gauge 12 mm size) to junctions of concrete and masonry work and other locations including cutting to required sizes, side laps of minimum 75 mm and fixing in position with galvanized iron wire nails, complete.	Sqm	280.00		
2	Providing and applying wall putty of approved make and quality over plastered surface to prepare the surface even and smooth complete.(Birla putty)	Sqm	130.00		
3	Providing and applying 100% heat insulating & thermal resistant, high quality, external Apex paint coating of approved make including a priming coat on the surface and applying by brush two subsequent coats of paint of approved shade, color, texture & design. The rate shall include erection of scaffolding at all levels, applying three coats at an interval of 4-6 hours between each coat etc. all complete as per the satisfaction of the orgn.	Sqm	70.00		
4	Providing and applying exterior Textured finish wall coating compact finish on external walls i/c coat of sealer and two coats of primer on plastered surface as per manufacturers specification and approved shade including scaffolding wetting and curing etc. complete all level.	Sqm	100.00		

5	Finishing with Synthetic Enamel paint (two or more coats) at all locations prepared and applied as per manufacturer's specifications including appropriate priming coat, preparation of surface, etc. complete.				
	On steel surface	Sqm	160.00		
E	Flooring				
1	Providing & fixing 18mm thick mirror polished, machine cut granite (as per sample approved by the Architect) in flooring and similar locations of required size of approved shade, colour and texture laid over 20mm thick base cement mortar 1:4(1cement:4 coarse sand) with joints treated with cement, mixed with matching pigment including curing etc. complete Base price of granite to be 150/sft)	SQM	20.00		
2	Providing & fixing 18mm thick machine cut Udaipur Marble/ Yellow Jaiselmer stone (as per sample approved by the Architect) in flooring/ treads/ landings and similar locations as per approved design & drawing laid over 20mm thick base cement mortar 1:4(1cemend :4 coarse sand) with joints treated with cement, mixed with matching pigment including curing, rubbing & polishing etc. complete.	Sqm	65.00		
3	Extra for fixing Udaipur Green Marble/ Yellow Jaiselmer stone over and above corresponding basic item, in border, fascia and drops or similar locations, of width up to 150mm including cleaning etc. complete.	RMT	145.00		
4	Providing & laying 40 mm thick marble chips flooring, rubbed and polished to granolithic finish, under layer 28 mm thick cement concrete 1:2:4 (1 cement : 2 coarse sand : 4 graded stone aggregate 12.5 mm nominal size) and top layer 12 mm thick with white, black, chocolate, grey yellow or green marble chips of sizes from 7 mm to 10 mm nominal size, laid in cement marble powder mix 3:1 (3 cement : 1 marble powder) by weight in proportion of 2:3 (2 cement marble powder mix : 3 marble chips) by volume, including cement slurry etc. complete :	Sqm	160.00		
5	Providing & fixing Exterior Grade floor Tile of 1st quality conforming to IS:13755 in approved color and round pattern laid on 20 mm thick cement mortar 1:4 (1cement:4 coarse sand) including providing 4-5 mm gap between two tile all around as per detail drawing etc. complete considerbasic rate Rs 150/sft (for rounder patterns)	Sqm	70.00		

6	Providing & fixing Exterior Grade floor Tile of 1st quality conforming to IS:13755 in approved color laid on 20 mm thick cement mortar 1:4 (1cement:4 coarse sand) including providing 4-5 mm gap between two tile all around as per detail drawing etc. complete consider basic rate Rs 90/sft	Sqm	25.00		
7	Providing & fixing Broken Tile Mosaic on Wall in approved color & pattern laid on 20 mm thick cement mortar 1:4 (1cement:4 coarse sand) including providing 4-5 mm gap between two tile all around as per detail drawing etc. complete. consider basic rate Rs 50/sft	Sqm	45.00		
8	Providing & fixing Exterior Grade wall Tile of 1st quality conforming to IS:13755 in approved color laid on 20 mm thick cement mortar 1:4 (1cement:4 coarse sand) including providing 4-5 mm gap between two tile all around as per detail drawing etc. complete consider basic rate Rs 90/sft	Sqm	50.00		
9	Providing & fixing Exterior Grade Designer Mosaic floor Tile as per approved color, shade & pattern laid on 18 mm thick cement mortar 1:4 (1cement:4 coarse sand) as per detail drawing etc. complete consider basic rate Rs 800/sft	Sqm	15.00		
10	Providing & fixing 30mm thick machine cut Sand Stone(as per sample approved by the Architect) in coping and similar locations as per approved design & drawing laid over 20mm thick base cement mortar 1:4(1cemend :4 coarse sand) with joints treated with white cement, mixed with matching pigment including curing etc. complete with edge nosing polishing etc. (Basic Rate of Stone: Rs. 90/- per Sft)	Sqm	25.00		
F	STRUCTURE WORK				
1	Supplying & Erection of Structural steel work riveted, bolted or welded in built up sections, trusses and framed work, including cutting, hoisting, fixing in position and applying a priming coat of approved steel primer all complete:	KG	4500.00		
G	Plumbing & Drainage				
1	Providing, and fixing CPVC PIPES of Astral or Supreme having thermal stability for hot and cold water supply including all CPVC plain and brass threaded fittings including fixing the pipe with clamps at 1M spacing. This includes jointing of pipes and fittings with one steps CPVC solvent cement and testing of joints complete as per direction. Concealed work including cutting the chases and making good the walls.				
a	20mm nominal outer dia pipe	RMT	30.00		
b	25mm nominal outer dia pipe	RMT	30.00		

c	32mm nominal outer dia pipe	RMT	24.00		
d	40mm nominal outer dia pipe	RMT	18.00		
2	Providing, fixing UPVC Pipes for drainage:(including fixing of required M.S. clamps ,bends and providing lead caulked joints to pipes and fittings complete).				
a	40 mm dia soil pipe	RMT	12.00		
b	75 mm dia soil pipe	RMT	24.00		
c	110 mm dia soil pipe	RMT	10.00		
3	Providing and fixing 110mm UPVC Nahani Trap.	Nos.	6.00		
4	Providing and fixing 125mm S.S. grating over Nahani Trap.	Nos.	6.00		
5	Providing and fixing BIB COCK	Nos.	6.00		
6	Providing & Fixing CPVC Ball Valve				
a	20mm nominal outer dia pipe	Nos.	3.00		
b	25mm nominal outer dia pipe	Nos.	2.00		
c	32mm nominal outer dia pipe	Nos.	1.00		
d	40mm nominal outer dia pipe	Nos.	1.00		
H	Electrical				
1	Wiring for Light/ Fan/ 6 amp point/ 16amp point along with earth wire with the following sizes of FRLS PVC insulated copper conductor, single core cable in surface/ recessed PVC conduit as required.				
a	2 X 1.5 sq. mm + 1 X 1.5 sq. mm earth wire	Rmt	50.00		
b	2 X 2.5 sq. mm + 1 X 2.5 sq. mm earth wire	Rmt	100.00		
c	2 X 4 sq. mm + 1 X 4 sq. mm earth wire	Rmt	100.00		
d	2 X 6 sq. mm + 1 X 6 sq. mm earth wire	Rmt	10.00		
2.00	Supply and Fixing of 6 pin 16/6 amp 240 volt weather proof power switch socket switch complete with all accessories as per specifications and as required.	Nos	10		
3.00	Supplying, installation, testing and commissioning of necessary MCB's B/ C series & minimum 10kA breaking capacity, RCCB's, isolator etc. in existing distribution boards including dressing, ferruling, thumbing of wires etc. complete as per specifications and details as follows:	No.	1.00		
	4 WAY TPN DB				
	INCOMER :				
	1 no. 40A, FP MCB/ RCCB				
	Outgoings				
	12 Nos. 6A/10A/16A/20A/25A SP MCB's, as specified in drawings.				
	Light Fixtures				

1.00	LED Up- Lighters (Weather Proof)	Nos	8.00		
2.00	LED Down- Lighters (Weather Proof)	Nos.	7.00		
3.00	LED Wall Bracket Lights (Weather Proof)	Nos	12.00		
I	Miscellaneous Work				
1	Providing & fixing 32mm th.seasoned Miranti wood/ Canadian Pine wood planks with necessary hardware on existing MS frame complete with coating of linscid oil.	Sqm	20.00		

PART-F SUPPLY, INSTLLATION AND COMMISSIONING OF NEW LIFT

S.No.	Item/Description	Unit	Qty	Unit Price (in Rs.)	Total Amount (in Rs.)
1.	Supply, Installation and Commissioning of New Lift with latest available technology i.e. Gearless, Machine Room Less (MRL) with capacity to carry 680 kg weight equivalent passengers with 3 stops at the minimum speed of 1 mtr per second to 1.25 mtr per second. The Lift shall be of Schindler/Mitsubishi/OTIS make only. Cabin Design and Door design will be with prior approval of FSSAI. All Complete in all respects viz ARD/Independent Cabin emergency lights/fans and other standard safety features at par with any modern lift facility.	No.	01		

SIGNATURE OF BIDDER WITH SEAL AND DATE

AMC Rates – VRF Airconditioning System at First Floor FRSL, Indirapuram,

Projected charges for Comprehensive Annual Maintenance Contract (AMC) including the cost of spares & consumables, excluding taxes etc. fixed for 03 years after expiry of defects liability/guarantee/warranty comprehensive free maintenance period of 24 months (02 yrs) from the date of installation and handing over the system for usage. Taxes shall be paid extra as per prevailing rates being statutory component likely to be changed during the period.

S.No.	Description of Items	Type	Capacity	Total AMC Charges for 03 Years in Rupees (INR)			
				3 rd Year	4 th Year	5 th Year	Total Charges for three years
(A)	VRF Hitachi Air Conditioning System using Cassette Type Indoor Units for Air Flow/Circulation as per specification given in RFP	VRF Air Cooled (Cool and Hot)	Approx 65KWp				
(B)	Total (in Rs.)						

Grand Total Amount for Three Years (03 Yrs) (excluding taxes) =

Note : Evaluation of bids will be on Grand Total Amount quoted by the bidders (i.e. aggregate for 3 yrs)

SIGNATURE OF BIDDER WITH SEAL AND DATE

Performance Security
FORM OF BANK GUARANTEE FOR PERFORMANCE SECURITY
 (To be stamped in accordance with Stamps Act of India)

1. THIS DEED of Guarantee made this day of _____ between _____ (Name of the Bank) (here in after called the “Bank”) of the one part and _____ (Name of the Department) (hereinafter called the “Department”) of the other part.
2. WHEREAS _____ (Name of the Department) has awarded the contract for creation of additional office space with temp construction using LGSF based light weighted structure with complete Interior works, supply & installation of Furniture/Fixtures, Visuals Equipment/Items and VRF Air-conditioning System all Complete ready to use on turnkeybasisat 1st floor, FRSL, Indirapuram, Distt Ghaziabad (UP) with allied misc jobs forRs. _____ (Rupees in figures and words) (hereinafter called the “contract”) to M/s _____ (Name of the contractor (hereinafter called the “contractor”)).
3. AND WHRERAS THE Contractor is bound by the said Contract to submit to the Department a Performance Security for a total amount of Rs. _____ (Amount in figures and words).
4. NOW WE the Undersigned _____ (Name of the Bank) being fully authorized to sign and to incur obligations for and on behalf of and in the name of _____ (Full name of Bank), hereby declare that the said Bank will guarantee the Department the full amount of Rs. _____ (Amount in figures and words) as stated above.
5. After the Contractor has signed the aforementioned contract with the Department, the Bank is engaged to pay the Department, any amount up to and inclusive of the aforementioned full amount upon written order form the Department to indemnify the Department for any liability of damage resulting from any defects of shortcomings of the Contractor or the debts he may have incurred to any parties involved in the Works under the Contract mentioned above, whether these defects or shortcomings or debts are actual or estimated or expected. The bank will deliver the money required by the Department immediately on demand without delay without reference to the Contractor and without the necessity of a previous notice of or judicial or administrative procedures and without it being necessary to prove to the Bank the liability of damages resulting from any defects of shortcomings or debts of the Contractor. The bank shall pay to the Department any money so demanded notwithstanding any dispute /disputes raised by the Contractor in any suit of proceedings pending before any Court, Tribunal or Arbitrator(s) relating thereto and the liability under this guarantee shall be absolute and unequivocal.
6. THIS GUARANTEE is valid for a period of _____ months from the date of signing. (The initial period for which this Guarantee will be valid must be for at least six months longer than the anticipated expiry date of the Contract period).
7. At any time during the period in which this Guarantee is still valid, if the Department agree to grant a time of extension to the contractor or if the contractor fails to complete the works

within the time of completion as stated in the contract, or fails to discharge himself of the liability or damage or debts as stated above, it is understood that the Bank will extend this Guarantee under the same conditions for the required time on demand by the Department and at the cost of the contractor.

8. The Guarantee hereinbefore contained shall not be affected by any change in the Constitution of the Bank of the contractor.
9. The Neglect of forbearance of the Department in enforcement of payment of any moneys, the payment where of is intended to be hereby secured or the given of time by the Department for the payment hereof shall in no way relieve the Bank of their liability under this deed.
10. The expressions "the Department", "the Bank" and "the Contractor" herein before used shall include their respective successor and assigns.

IN WITNESS whereof I/We of; the bank has signed and sealed this guarantee on the _____ day of _____ (Month) _____ (Year) being herewith duly authorized.

For and on behalf of
the _____ Bank.

Signature of authorized Bank official

Name _____

Designation _____

I.D. No. _____

Stamp/ Seal of the Bank.

Signed, sealed and delivered for and on behalf of the Bank by the above named
_____ in the presence of :

Witness- 1

Signature _____

Name _____

Address _____

Witness- 2

Signature _____

Name _____

Address _____

CHECKLIST - FOR BIDDERS

S No.	Details	Yes / No	Remarks
01.	Enclose DD for Rs.100/- in favour of Sr. Accounts Officer, FSSAI towards the cost of Tender Documents		
02.	DD for Rs.12,00,000/- (Rupees Twelve Lakhs Only) in favour of Sr. Accounts Officer, FSSAI towards EMD.		
03.	Tender Form : Annexure – 1		
04.	Tender document duly signed and stamped on each page.		
05.	Bidder Profile – : Annexure – 2		
06.	Financial Status : Annexure – 3		
07.	Letter of Authority : Annexure–4		
08.	Price-Bid : Annexure – 5		
09.	Power of attorney in favour of Signatory		
10.	Enclosed Xerox copy of PAN Card		
11.	Enclosed Xerox copy of GST Registration Certificate		
12.	Enclosed Xerox copy of EPF/ESI Registration Certificates		
13.	Attached the copies of the financial statements, including all related notes and income statement for the last three Financial years i.e. 2015-16, 2016-17 and 2017 – 18.		
14.	Enclosed copy of work order / contract with satisfactory work completion certificate and in case of ongoing project/work satisfactory performance certificate		

Note : Please note that the above check list is an indicative for ready reference of the bidders. To fulfil the eligibility criteria please see RFP in detail.

SIGNATURE OF BIDDER WITH SEAL AND DATE